

List of cases where e-Payment of Court fees was made during the month of May-2022.

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees | e- |
|-----|---|----------|-----------------|---|----------------------|----------------------|-------------------------------|----|
| 1 | SH. SANJIV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01 | Central | CS COMM-1185/22 | ICICI BANK VS. MAHINDER SINGH | JOGINDER PAL SUKHIJA | 05/02/22 | 27.04.2022 | |
| | | | CS COMM-1186/22 | ICICI BANK VS. VAIBHAV SHRIVASTAVA | JOGINDER SUKHIJA | 05/02/22 | 26.04.2022 | |
| | | | CS COMM-1196/22 | MUKUL GUPTA VS. STATE BANK OF INDIA | MONICA GOEL | 05/04/22 | 26.04.2022 | |
| | | | CS COMM-1197/22 | M/S UNIQUE FARM AID PVT LTD VS. MAHIPAL SINGH | YASHVANT SINGH | 05/04/22 | 25.04.2022 | |
| | | | CS COMM-1199/22 | SH. SURESH KUMAR VS. MANJESH KAIR | SUDHIR NAAGAR | 05.05.2022 | 11.04.2022 | |
| | | | CS COMM-1205/22 | SH. ANANT OVERSEAS BANK VS. JESU MEHTA | M.C. JOSHI | 06.05.2022 | 28.04.2022 | |
| | | | CS COMM-1206/22 | SH. RAJESH PVT LTD VS. SANDEEP KUMAR & ORS. | AMIT TOMAR | 06.05.2022 | 28.04.2022 | |
| | | | CS COMM-1220/22 | ICICI BANK VS. RINNIE WAHAB | SHAILENDER BABBAR | 09.05.2022 | 02.05.2022 | |
| | | | CS COMM-1280/22 | LEDERMAN EXPORTS VS. EKTA REHMAN | ABHISHEK KUMAR | 19.05.2022 | 02.05.2022 | |
| | | | CS COMM-1297/22 | SH. RUPAKESH PRASAD VS. NATIONAL INSURANCE | J.C. GUPTA | 19.05.2022 | 28.05.2022 | |
| | | | CS COMM-1355/22 | ASHOK JAIN VS. SHEMAROO ENTERTAINMEN | RAJESH BHATIA | 28.05.2022 | 14.05.2022 | |
| | | | CS COMM-378/22 | MARUTI OVERSEAS VS. JAGANNATH PRASAD DWARIKA PRASAD | BIMAL KUMAR | 30.05.2022 | 14.01.2022 | |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|--|----------------|----------------------------|--|---------------------------|-------------------------|--|
| | | | CS COMM- 1379/22 | ICICI BANK VS VAIBHAV SHRIVASTAVA | DEEPAK KAUSHIK | 30.05.2022 | 13.05.2022 |
| | | | CS COMM- 1337/22 | JAI SINGH BUDNIA VS RAM,SHYAM | MUKESH KUMAR SHARMA | 30.05.2022 | 20.05.2022 |
| 2 | SH. RAJNEESH KUMAR GUPTA DJ COMMERCIAL COURT, THC | Central | CS (COMM)/121 3/2022 | ICICI BANK Vs RAM NIWAS | CHEITNA BHALLA(P), | 07-05-2022 | 05-05-2022 |
| | | | CS (COMM)/121 7/2022 | ICICI BANK LIMITED Vs TAJU | SHAILENDRA BABBAR(P), | 09-05-2022 | 02-05-2022 |
| | | | CS (COMM)/12 33/2022 | SUSHIL JAIN Vs M/S RK INDUSTRIES THROUGH ITS DIRECTOR SHRI RAVI CHADHA | KANCHAN JAIN(P), | 12-05-2022 | 04-05-2022 |
| | | | CS (COMM)/12 41/2022 | HINDUSTAN METAL CAST HOUSE Vs MIYUSH GARG | SAHIL MAHAJAN(P), | 13-05-2022 | 06-05-2022 |
| | | | CS (COMM)/12 63/2022 | SHRAJ JINDAL @ RAJ KUMAR JINDAL@ RAJ KUMAR AGGARWAL Vs RELIANCE INFRATEL LTD | BHARAT PRAKASH(P), | 19-05-2022 | 12-05-2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|----------------------------|---|-------------------------|-------------------------|--|
| | | | CS (COMM)/12 71/2022 | ICICI BANK LTD Vs MANISH KUMAR | HEMANT GUPTA(P), | 20-05-2022 | 13-05-2022 |
| | | | CS (COMM)/12 70/2022 | ICICI BANK LTD Vs NASEEM UR REHMAN | HEMANT GUPTA(P), | 20-05-2022 | 13-05-2022 |
| | | | CS (COMM)/12 69/2022 | ICICI BANK Vs REKHA | PRASHANT KUMAR(P), | 20-05-2022 | 14-05-2022 |
| | | | CS (COMM)/12 68/2022 | NAHAR TRADING COMPANY Vs FOREMOST APPARELS PVT LTD | RAJ KUMAR SHARMA(P), | 20-05-2022 | 06-05-2022 |
| | | | CS (COMM)/12 67/2022 | SANJAY KUMAR GOEL Vs GRAVITA INDIA LTD | ADITYA TREHAN(P), | 20-05-2022 | 17-05-2022 |
| | | | CS (COMM)/12 87/2022 | NEW PREMIER RUBBER CO INDIA Vs JAIN HYDRAULICS PVT LTD | MANISH MACGREGOR(P) | 21-05-2022 | 15-05-2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|---------------------|--|------------------------|----------------------|-------------------------------|
| | | | CS (COMM)/1286/2022 | ICICI BANK Vs MOHD SANAULLAH SAMAD | PRASHANT KUMAR(P), | 21-05-2022 | 13-05-2022 |
| | | | CS (COMM)/1285/2022 | SH RAJESHWAR GARG Vs JAP APPARELS PVT LTD | NEERAJ GUPTA(P), | 21-05-2022 | 02-05-2022 |
| | | | CS (COMM)/1295/2022 | DEEPAK KUMAR SHARMA VS ASHOK KUMAR | GAUTAM BHASIN (P) | 23-05-2022 | 17-05-2022 |
| | | | CS (COMM)/1296/2022 | RAVI ELECTRONICS Vs HPL ELECTRIC AND POWER LIMITED | Pranay Mohan Govil(P), | 23-05-2022 | 13-05-2022 |
| | | | CS (COMM)/1316/2022 | ICICI BANK LTD Vs NAVEEN KALIA | C. Parkash(P), | 26-05-2022 | 14-05-2022 |
| | | | CS (COMM)/1315/2022 | ICICI BANK LTD Vs ANUJ VATS | C. Parkash(P), | 26-05-2022 | 05-05-2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|---------------------|---|--------------------|----------------------|-------------------------------|
| | | | CS (COMM)/1314/2022 | ICICI BANK LTD Vs GULJARI LAL | C. Parkash(P), | 26-05-2022 | 20-05-2022 |
| | | | CS (COMM)/1313/2022 | ANUJ JAINPROP M/S PEARL INTERNATIONAL Vs AMANTARAN SWEETS | VIKAS DUDEJA(P), | 26-05-2022 | 20-05-2022 |
| | | | CS (COMM)/1312/2022 | ICICI BANK LTD Vs MANISH KUMAR | C. Parkash(P), | 26-05-2022 | 05-05-2022 |
| | | | CS (COMM)/1311/2022 | ICICI BANK LTD Vs NITIN PANT | C. Parkash(P), | 26-05-2022 | 20-05-2022 |
| | | | CS (COMM)/1308/2022 | ICICI BANK Vs RANJEET SINGH | PRASHANT KUMAR(P), | 26-05-2022 | 10-05-2022 |
| | | | CS (COMM)/1307/2022 | ICICI BANK Vs ZAV ENGINEERS PVT LTD | PRASHANT KUMAR(P), | 26-05-2022 | 10-05-2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|----------------------------|---|---------------------------|-------------------------|--|
| | | | CS (COMM)/13 33/2022 | MS APSARA SAREE Vs NITIN DHANDARIA | NAVEEN JAIN(P), | 27-05-2022 | 25-05-2022 |
| | | | CS (COMM)/13 48/2022 | ICICI BANK Vs MOHD TONY | CHETNA BHALLA(P), | 28-05-2022 | 13-05-2022 |
| | | | CS (COMM)/13 47/2022 | BANK OF INDIA Vs MAINISH KUMAR MAURYA PROP VOLTAIN POWER SOLUTION | VARUN SHARMA(P), | 28-05-2022 | 25-05-2022 |
| | | | CS (COMM)/13 65/2022 | MIYUSH GARG Vs BHAGIRATH MUTHA AND CO | Chirag Verma(P), | 30-05-2022 | 27-05-2022 |
| | | | CS (COMM)/13 64/2022 | MS BENTEN BOOKS MR SANNIDHYA AGRAWAL PARTNER TO THE SAID FIRM Vs VAIBHAV BOOKS SERVICE | Shahbaz Ahmad Naik(P), | 30-05-2022 | 27-05-2022 |
| | | | CS (COMM)/13 63/2022 | ICICI BANK LTD Vs ANURAG YADAV | C. Parkash(P), | 30-05-2022 | 12-05-2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|---|----------|------------------------------|--|-----------------------|-------------------------|--|
| | | | CS (COMM)/13 61/2022 | VIJAY KUMAR Vs GUDDU SHAUE | Ishwar Chand(P), | 30-05-2022 | 24-05-2022 |
| | | | CS (COMM)/13 60/2022 | VIJAY KUMAR Vs AMIT KHANDELWAL | Ishwar Chand(P), | 30-05-2022 | 24-05-2022 |
| | | | CS (COMM)/13 83/2022 | SH SUMIT GUPTA Vs M/S AMIT ELECTROSTAT | Suchita Dixit(P), | 31-05-2022 | 20-05-2022 |
| | | | Counter Claim/23/20 22 | SHIV STORE EXIM AND ANR Vs M/S APURVA INTERNATIONAL | Vikhyat Oberoi(P), | 30-05-2022 | 25-05-2022 |
| 3 | SH. PAWAN KR. JAIN, DISTRICT JUDGE, (COMMERCIAL COURT)-03, HAZARI COURT, DELHI | Central | CS(COMM) | TIRUPATI INDUSTRIES | SH. ARUN | 02.05.2022 | 28.04.2022 |
| | | | CS(COMM) | ICICI BANK LTD. V/S P. | SH. JOGINDER S | 02.05.2022 | 26.04.2022 |
| | | | CS(COMM) | M/S ABDUL KHALIQUE V/S M/S SHIPRA ESTATE LTD. & JAI KRISHAN ESTATE DEV | SH. FEROZE AHM | 06.05.2022 | 29.04.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|----------|--|-----------------|-------------------------|--|
| | | | CS(COMM) | RAVINDER KUMAR SH | SH. DEEPAK BAS | 06.05.2022 | 29.04.2022 |
| | | | CS(COMM) | CICI BANK LTD. V/S | SH. DEEPAK KA | 07.05.2022 | 27.04.2022 |
| | | | CS(COMM) | CICI BANK LTD. V/S | MS. CHETNA BH | 07.05.2022 | 05.05.2022 |
| | | | CS(COMM) | CICI BANK LTD. V/S | SH. DEEPAK KA | 09.05.2022 | 27.04.2022 |
| | | | CS(COMM) | PUNJAB NATIONAL BANK V/S M/S MAYANKA BAGS & ANR. | SH. BIJAY MOHA | 11.05.2022 | 09.05.2022 |
| | | | CS(COMM) | IDBI BANK LTD. V/S | SH. VIVEK KUMA | 12.05.2022 | 02.02.2022 |
| | | | CS(COMM) | M/S S.K. EDUCATIONS PVT. LTD. V/S M/S KINDER SCHOOL UNIFORM & ANR. | MS. MITHALI GU | 17.05.2022 | 12.05.2022 |
| | | | CS(COMM) | M/S TULLIO GIUSI SRL | SH. T.P.S. KANG | 17.05.2022 | 27.04.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|----------|------------------------------------|----------------|----------------------|-------------------------------|
| | | | CS(COMM) | ICICI BANK LTD. V/S | SH. DEEPAK KAU | 18.05.2022 | 13.05.2022 |
| | | | CS(COMM) | RATAN LAL BANSAL V/S | SH. SHAYNK KUT | 18.05.2022 | 12.05.2022 |
| | | | CS(COMM) | ICICI BANK LTD. V/S | SH. DEEPAK KAU | 18.05.2022 | 13.05.2022 |
| | | | CS(COMM) | ICICI BANK LTD. V/S | SH. DEEPAK KAU | 18.05.2022 | 13.05.2022 |
| | | | CS(COMM) | ICICI BANK LTD. V/S | SH. HEMANT GU | 20.05.2022 | 10.12.2021 |
| | | | CS(COMM) | ICICI BANK LTD. V/S | SH. HEMANT GU | 20.05.2022 | 13.05.2022 |
| | | | CS(COMM) | ICICI BANK LTD. V/S | SH. DEEPAK KAU | 20.05.2022 | 14.05.2022 |
| | | | CS(COMM) | BANK OF BARODA V/S | MS. GEETANJAL | 20.05.2022 | 14.05.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|----------|---|------------------|-------------------------|--|
| | | | CS(COMM) | GURU MAHIMA ELECTRONICS V/S SHREE KRISHAN IMPEX | SH. GAURAV KUMAR | 20.05.2022 | 11.04.2022 |
| | | | CS(COMM) | SARJEEVAN SINGH V/S M/S CHANDRAUDAI AUTOMOBILES PVT. LTD. | SH. RAKESH KAN | 20.05.2022 | 12.04.2022 |
| | | | CS(COMM) | ADIDAS AG V/S ASHOK | SH. PRAMOD KUMAR | 21.05.2022 | 19.05.2022 |
| | | | CS(COMM) | M/S C.B.S. PUBLISHERS | SH. YOGENDER K | 21.05.2022 | 13.05.2022 |
| | | | CS(COMM) | ICICI BANK LTD. V/S M | SH. DEEPAK KAU | 21.05.2022 | 13.05.2022 |
| | | | CS(COMM) | SHIV BATRA, SOLE PROP. OF M/S MAMTA INDUSTRIES V/S PRADEEP KUMAR TYAGI, SOLE PROP. OF PRADEEP | SH. NEERAJ KUMAR | 23.05.2022 | 20.05.2022 |
| | | | CS(COMM) | ICICI BANK LTD. V/S M | SH. SHAILENDE | 25.05.2022 | 20.05.2022 |
| | | | CS(COMM) | ADIDAS AG V/S ASHOK | SH. PRAMOD KUMAR | 25.05.2022 | 13.05.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|----------|--|-----------------|----------------------|-------------------------------|
| | | | CS(COMM) | SANJAY SEHGAL V/S NORTH DELHI MUNICIPAL CORPORATION & ANR. | SH. SATYENDRA | 26.05.2022 | 17.05.2022 |
| | | | CS(COMM) | ICICI BANK LTD. V/S MAA VAISHNO BRIGHT BAR STEEL | SH. DHRUV JOSHI | 26.05.2022 | 13.04.2022 |
| | | | CS(COMM) | ASHOK SHARMA V/S M/S NEO DEVELOPERS PRIVATE LIMITED | MS. AMRITA JHA | 26.05.2022 | 12.05.2022 |
| | | | CS(COMM) | ICICI BANK LTD. V/S ASH. C. PRAKASH | SH. C. PRAKASH | 26.05.2022 | 14.05.2022 |
| | | | CS(COMM) | ICICI BANK LTD. V/S ASH. C. PRAKASH | SH. C. PRAKASH | 26.05.2022 | 05.05.2022 |
| | | | CS(COMM) | ICICI BANK LTD. V/S ASH. C. PRAKASH | SH. C. PRAKASH | 26.05.2022 | 14.05.2022 |
| | | | CS(COMM) | JITENDER SINGH V/S ASH. MANENDRA | SH. MANENDRA | 26.05.2022 | 23.05.2022 |
| | | | CS(COMM) | ICICI BANK LTD. V/S ASH. C. PRAKASH | SH. C. PRAKASH | 27.05.2022 | 14.05.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees | e- |
|-----|-------|----------|----------|---|-----------------|-------------------------|--|----|
| | | | CS(COMM) | ICICI BANK LTD. V/S VIJAY KUMAR VERMA, PROP. OF M/S NITEEKA FOOD PRODUCTS | SH. C. PRAKASH | 27.05.2022 | 20.05.2022 | |
| | | | CS(COMM) | ICICI BANK LTD. V/S | SH. DEEPAK KA | 27.05.2022 | 13.05.2022 | |
| | | | CS(COMM) | ICICI BANK LTD. V/S | MS. CHETNA BH | 27.05.2022 | 19.05.2022 | |
| | | | CS(COMM) | M/S BISHAN CHAND NARESH KUMAR V/S M/S BHAGIRATH MUTHA & CO | SH. S.C. JAIN | 27.05.2022 | 17.05.2022 | |
| | | | CS(COMM) | M/S SRI VIMAL NEHRU EXPORTS PVT. LTD. V/S M/S JAIN COTTS | SH. ADITYA JAIN | 27.05.2022 | NOT FILED | |
| | | | CS(COMM) | BANK OF INDIA V/S WASHID RAZA, PROP. OF UNIQUE ENTERPRISES | SH. J.K. SHARMA | 28.05.2022 | 25.05.2022 | |
| | | | CS(COMM) | S.A. BOOK AGENCY V/S M/S UNIVERSAL RESEARCH BOOKS, PROP. SH. A.R. SIMON | SH. ARPIT JAIN | 30.05.2022 | 26.05.2022 | |
| | | | CS(COMM) | ICICI BANK LTD. V/S | SH. SHAILENDE | 30.05.2022 | 23.05.2022 | |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|----------|---|-----------------|----------------------|-------------------------------|
| | | | CS(COMM) | M2CLOUD LLP V/S YOC | SH. LOKESH SUK | 30.05.2022 | 21.05.2022 |
| | | | CS(COMM) | M/S SARDARI LAL & COMPANY V/S M/S SUWALKA & SUWALKA PROPERTIES AND BUILDERS | SH. ANIL SETHI | 30.05.2022 | 26.05.2022 |
| | | | CS(COMM) | M/S SARDARI LAL & COMPANY V/S M/S SMID INFRASTRUCTURE PVT. LT.D | SH. ANIL SETHI | 30.05.2022 | 26.05.2022 |
| | | | CS(COMM) | M/S SARDARI LAL & COMPANY V/S M/S S J P INFRACON LTD. | SH. ANIL SETHI | 30.05.2022 | 26.05.2022 |
| | | | CS(COMM) | HANUMAN RICE TRADERS V/S M/S WHITEFIELDS OVERSEAS LTD. & ORS. | MOHD. SULEMA | 30.05.2022 | 23.05.2022 |
| | | | CS(COMM) | JAYSON INDUSTRIES V/S CROWN CRAFT INDIA PVT. LTD. | SH. M.K. MIGLAN | 31.05.2022 | 27.05.2022 |
| | | | CS(COMM) | MAHESH SHARMA V/S | SH.ANIL BHASIN | 31.05.2022 | 25.05.2022 |
| | | | CS(COMM) | M/S ASHOKA SALES CORPORATION V/S M/S PYTEX JEWELLERS PVT. LTD. & ORS. | SH. LALIT KUMA | 31.05.2022 | 26.05.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|---|----------|------------|---|---------------|-------------------------|--|
| 4 | MS NISHA SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-04 | Central | CS (COMM)/ | SHAILJA PAPERS LTD | PRANAY TRIVED | 04.05.2022 | 31.03.2022 |
| | | | CS (COMM)/ | ICICI BANK LIMITED V | JOGINDER SUKH | 04.05.2022 | 26.04.2022 |
| | | | CS (COMM)/ | ICICI BANK LIMITED V | JOGINDER SUKH | 04.05.2022 | 27.04.2022 |
| | | | CS (COMM)/ | M/S SHAGUN ENTERPRISES PVT LTD VS. M/S SHRIRAM PACKAGING INDUSTRIES | ASHOK KUMAR S | 06.05.2022 | 30.03.2022 |
| | | | CS (COMM)/ | MAHAMAYA OVERSEAS | PANKAJ SINGHA | 06.05.2022 | 02.05.2022 |
| | | | CS (COMM)/ | CANARA BANK VS. MO | SANJEEV CHOPP | 07.05.2022 | 27.04.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|------------|--|----------------|----------------------|-------------------------------|
| | | | CS (COMM)- | VIJAY KUMAR ARORA VS. RUNGTA COLLEGE OF ENGINEERING AND TECHNOLOGY | | 09.05.2022 | 29.04.2022 |
| | | | CS (COMM)- | NAGPAL FABIRCS PVT. | SH. RAJIV MEHR | 10.05.2022 | 02.05.2022 |
| | | | CS (COMM)- | M/S ELMECO PROJECT | ATUL KUMAR SH | 12.05.2022 | 02.05.2022 |
| | | | CS (COMM)- | M/S ASK AUTOMOTIVE | PRAMOD KR SIN | 13.05.2022 | 09.05.2022 |
| | | | CS (COMM)- | ICICI BANK LIMITED V | DEEPAK KAUSHI | 13.05.2022 | 27.04.2022 |
| | | | CS (COMM)- | GAURAV GULATI VS. D | RAJESH MAINI | 13.05.2022 | COURT FEES NOT FILED |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|------------|------------------------------------|---------------|----------------------|-------------------------------|
| | | | CS (COMM)- | ICICI BANK LIMITED VS | SAGAR AND SAG | 19.05.2022 | 18.02.2022 |
| | | | CS (COMM)- | BANK OF BARODA VS. | GEETANJALI SH | 20.05.2022 | 14.05.2022 |
| | | | CS (COMM)- | POLO/LAUREN COMP | SHRAVAN KR BA | 21.05.2022 | 16.05.2022 |
| | | | CS (COMM)- | ICICI BANK LIMITED VS | DEEPAK KAUSH | 21.05.2022 | 19.05.2022 |
| | | | CS (COMM)- | ICICI BANK LIMITED VS | DEEPAK KAUSH | 23.05.2022 | 14.05.2022 |
| | | | CS (COMM)- | HARI LAL GUPTA VS. D | KAMRA ASSOCIA | 24.05.2022 | 11.05.2022 |

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|-----|-------|----------|------------|------------------------------------|---------------|----------------------|-------------------------------|
| | | | CS (COMM)- | EKANSH BANSAL VS. S | RAJEEV GARG | 26.05.2022 | 18.05.2022 |
| | | | CS (COMM)- | ILA VEDI VS. MAYANK | AJAY GUPTA | 26.05.2022 | 23.05.2022 |
| | | | CS (COMM)- | ICICI BANK LIMITED V | HEMANT GUPTA | 26.05.2022 | 10.12.2022 |
| | | | CS (COMM)- | ICICI BANK LIMITED V | DEEPAK KAUSHI | 27.05.2022 | 10.05.2022 |
| | | | CS (COMM)- | ICICI BANK LIMITED V | DEEPAK KAUSHI | 27.05.2022 | 10.05.2022 |
| | | | CS (COMM)- | BKL AGRO FOODS PVT | DEPAK JAIN | 28.05.2022 | 25.05.2022 |

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|-----|---|----------|-------------|---------------------------------------|---------------|-------------------------|--|----|
| | | | CS (COMM)- | KARTIKAY IMPEX PRIV | ANKUR SINGHA | 28.05.2022 | 25.05.2022 | |
| | | | CS (COMM)- | POWERTEX TOOLS CO | KAMAL GARG | 30.05.2022 | 25.05.2022 | |
| | | | CS (COMM)- | ICICI BANK LIMITED V | CHETNA BHALL | 30.05.2022 | 19.05.2022 | |
| | | | CS (COMM)- | R.K.ENTERPRISES VS. | VIKAS SHARMA | 30.05.2022 | 12.04.2022 | |
| 5 | SH. ASHWANI KUMAR SARPAL, DISTRICT JUDGE, COMMERCIAL COURT-05 | Central | CS COMM – | ICICI BANK LTD V/S GA | JOGINDER KR S | 02.05.2022 | 26.04.2022 | |
| | | | MISC DJ – 3 | ICICI BANK LTD V/S A | MANISH DEWAN | 02.05.2022 | 07.02.2022 | |
| | | | EX – 9/22 | KOTAK MAHINDRA PRA | JAY UPPAL | 06.05.2022 | ON LINE | |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees | e- |
|-----|-------|----------|-------------|---------------------------------------|---------------|-------------------------|-------------------------------------|----|
| | | | MISC DJ – 3 | SIR GANGA RAM HOSP | SUBHASH KR | 07.05.2022 | ON LINE | |
| | | | CS COMM – | ICICI BANK LTD V/S M | CHETNA BHALL | 07.05.2022 | 03.02.2022 | |
| | | | CS COMM – | ICICI BANK LTD V/S SE | CHETNA BHALL | 07.05.2022 | 06.04.2022 & 05 | |
| | | | CS COMM – | MOHD DANISH V/S MD | ILYAS AHMAD | 09.05.2022 | ON LINE | |
| | | | EX – 14/22 | PARAS MARKETING V/S | KARM LAMINA | 09.05.2022 | 31.03.2022 | |
| | | | CS COMM – | SBI V/S KAUSHAL KUM | VIJAY PRAKASH | 10.05.2022 | 25.04.2022 | |
| | | | EX – 16/202 | VINAR SYSTEM P LTD | MUNISH GUPTA | 10.05.2022 | 09.05.2022 | |
| | | | CS COMM – | CREATIVE EDGE P LTD | BRIJESH TIWAR | 11.05.2022 | 22.04.2022 | |
| | | | CS COMM – | MULTANI LAL CHUGH | SATYA PRAKASH | 11.05.2022 | 29.04.2022 | |
| | | | CS COMM – | SHIVANI CHANDHOK | SURINDER JAIN | 11.05.2022 | 26.04.2022 | |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date Registration | Date of Payment Court Fees | e- |
|-----|-------|----------|-------------|---------------------------------------|---------------|----------------------|----------------------------------|----|
| | | | CS COMM – | M/S SEA BIRDS REFRIG | MRINAL BHARA | 12.05.2022 | 06.05.2022 | |
| | | | CS COMM – | ASIAN ENTERPRISES V | RANDHIR KR | 13.05.2022 | 22.12.2021 & 02. | |
| | | | CS COMM – | X NET LOGISTICS & SU | HAIDER ABBAS | 13.05.2022 | 10.05.2022 | |
| | | | CS COMM – | TRADE CORP V/S G M | AKASH KR | 13.05.2022 | 28.04.2022 | |
| | | | EX – 20/22 | A U SMALL FIN BANK | ANJALI NEHRA | 13.05.2022 | ON LINE | |
| | | | OMP COMM | OM PRAKASH V/S LAXMI | MAURYA | 17.05.2022 | 25.03.2022 | |
| | | | OMP (I) COM | UGRO CAPITAL LTD V/ | JAGDEEP SHAR | 17.05.2022 | 20.04.2022 | |
| | | | OMP COMM | SAFIQ AHMED AND AN | AMARPREET SIN | 18.05.2022 | 05.05.2022 | |
| | | | CS COMM – | SBI V/S NIKHIL WASS | GOPAL CHAND S | 18.05.2022 | 10.05.2022 | |
| | | | CS COMM – | ADANI WILMAR V/S AN | DUSHYANT KR | 18.05.2022 | 13.05.2022 | |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment Court Fees | e- of |
|-----|-------|----------|-------------|---------------------------------------|---------------|-------------------------|----------------------------------|----------|
| | | | CS COMM – | ICICI BANK LTD V/S SU | DEEPAK KAUSHI | 18.05.2022 | 13.05.2022 | |
| | | | OMP (I) COM | AXIS BANK LTD V/S BAN | NITIN MEHTA | 18.05.2022 | 09.05.2022 | |
| | | | OMP (I) COM | AXIS BANK LTD V/S CHN | NITIN MEHTA | 18.05.2022 | 09.05.2022 | |
| | | | OMP (I) COM | AXIS BANK LTD V/S NAN | NITIN MEHTA | 18.05.2022 | 09.05.2022 | |
| | | | MISC DJ – 3 | MUKESH GOEL V/S SD | AVINASH KR TR | 18.05.2022 | ON LINE | |
| | | | OMP (I) COM | IDFC FIRST BANK V/S | MAYANK MAHA | 20.05.2022 | ON LINE | |
| | | | CS COMM – | VARIETY METAL CORP | IN PERSON | 20.05.2022 | 13.05.2022 | |
| | | | CS COMM – | ICICI BANK LTD V/S N | PRASHAN KR | 20.05.2022 | 14.05.2022 | |
| | | | CS COMM – | SBI V/S MR NAVAL KIS | SUNIL SEHRAW | 21.05.2022 | 26.04.2022 | |
| | | | EX – 26/22 | M/S GANGA CREATION | GURCHARAN SI | 21.05.2022 | ON LINE | |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment Court Fees | e- |
|-----|-------|----------|-----------|---------------------------------------|-------------|-------------------------|----------------------------------|----|
| | | | CS COMM – | POWERTEK TOOLS CO P LTD V/S KISHA | | 23.05.2022 | 19.05.2022 | |
| | | | CS COMM – | UNION OF INDIA V/S DINDER KAUL | | 24.05.2022 | 27.09.2021 | |
| | | | CS COMM – | ICICI BANK LTD V/S P | PRASHANT KR | 25.05.2022 | 19.05.2022 | |
| | | | CS COMM – | ICICI BANK LTD V/S H | PRASHANT KR | 25.05.2022 | 19.05.2022 | |
| | | | CS COMM – | ICICI BANK LTD V/S H | C PRAKASH | 26.05.2022 | ON LINE | |
| | | | CS COMM – | ICICI BANK LTD V/S H | DHRUV JOSHI | 26.05.2022 | 21.04.2022 | |
| | | | CS COMM – | ICICI BANK LTD V/S N | DHRUV JOSHI | 26.05.2022 | 20.04.2022 | |
| | | | CS COMM – | ICICI BANK LTD V/S H | C PRAKASH | 26.05.2022 | 14.05.2022 | |
| | | | CS COMM – | ICICI BANK LTD V/S N | C PRAKASH | 26.05.2022 | 14.05.2022 | |
| | | | CS COMM – | ICICI BANK LTD V/S S | C PRAKASH | 26.05.2022 | 12.05.2022 | |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees | e- of |
|-----|-------|----------|------------|---------------------------------------|-----------------|-------------------------|-------------------------------------|----------|
| | | | EX - 35/22 | KOTAK MAHINDRA BA | ABHISHEK KAUS | 26.05.2022 | ON LINE | |
| | | | EX - 36/22 | M/S DEVARHA COMM | BARINDER SING | 26.05.2022 | ON LINE | |
| | | | CS COMM - | ICICI BANK LTD V/S | RC PRAKASH | 27.05.2022 | 20.05.2022 | |
| | | | CS COMM - | ICICI BANK LTD V/S | KSC PRAKASH | 27.05.2022 | 14.05.2022 | |
| | | | CS COMM - | ROOPKAMAL AGGARW | C PRAKASH | 27.05.2022 | 24.02.2022 & 24 | |
| | | | EX - 38/22 | PRACHI INDIA P LTD | V/RAHUL KR VERM | 27.05.2022 | ON LINE | |
| | | | EX - 41/22 | KOTAK MAHINDRA PR | ROHIT BOHRA | 28.05.2022 | ON LINE | |
| | | | CS COMM - | M/S APSARA SAREE V/ | NAVEEN JAIN | 28.05.2022 | ON LINE | |
| | | | OMP COMM | INDIAN OIL CORP V/S | KRISHAN KR | 28.05.2022 | 26.05.2022 | |
| | | | CS COMM - | M 2 CLOUD LLP V/S M | LOKESH SUKHW | 30.05.2022 | ON LINE | |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees | e- of |
|-----|-------|----------|-------------|---------------------------------------|---------------|-------------------------|--|----------|
| | | | CS COMM – | REEMA MANOCHA V/S | SS K SINGH | 30.05.2022 | ON LINE | |
| | | | OMP COMM | VINEET GUPTA V/S AX | SANJAY AGGARV | 30.05.2022 | ON LINE | |
| | | | OMP (I) COM | MITTAL FIN LTD V/S S | SHOBHIT GUPTA | 30.05.2022 | 05.05.2022 & 20 | |
| | | | OMP (I) COM | MITTAL FIN LTD V/S W | SHOBHIT GUPTA | 30.05.2022 | 20.05.2022 | |
| | | | OMP COMM | DEEPAK KR CHAURAS | NAVIN KR | 31.05.2022 | ON LINE | |
| | | | CS COMM – | M/S SUPER FIREL P LT | SUNIL KR | 01.06.2022 | ON LINE | |
| | | | EX – 43/22 | M/S AARTI CONSTRU | CIN PERSON | 01.06.2022 | ON LINE | |
| | | | OMP COMM | CHARANJEET KAUR V | ANJALI NEHRA | 01.06.2022 | ON LINE | |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|--|----------|-----------|---------------------------------------|--------------------|-------------------------|--|
| 6 | SH. PARAMJIT SINGH, DISTRICT JUDGE(COMMERCIAL)-06, CENTRAL | Central | 1184/2022 | CANARA BANK VS M/S | SUBODH KUMAR | 02-05-2022 | 18-04-2022 |
| | | | 1190/2022 | ICICI BANK VS SUSHIL | SATISH KUMAR | 04-05-2022 | 30-03-2022 |
| | | | 1193/2022 | ICICI BANK VS RAJEEV | RANJAN & COMPANY | 04-05-2022 | 08-04-2022 |
| | | | 1200/2022 | levi strauss vs ashok kumar | pramod kumar sir | 05-05-2022 | 26-04-2022 |
| | | | 1201/2022 | delhi sc st obc mvs bhagat | aditya chopra | 05-05-2022 | |
| | | | 1202/2022 | UM/S ALLAHABAD CANARA | MS. K KIRAN SHARMA | 05-05-2022 | |
| | | | 1203/2022 | tata capital financial vs svikas | sharma | 06-05-2022 | |
| | | | 1208/2022 | loush kumar vs ankir gupta | pankaj singhal | 06-05-2022 | 02-05-2022 |
| | | | 1215/2022 | icici bank vs mohd ismail | achetna bhalla | 09-05-2022 | |
| | | | 1216/2022 | ISHU GUAPT VS KOTAK | SHANKANT DATTA | 11-05-2022 | |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|--------------|---------------------------------------|--------------------|-------------------------|-------------------------------------|
| | | | 1230/2022 | SBI VS ANIL KUMAR | VIJAY PRAKASH | 11-05-2022 | 19-04-2022 |
| | | | 1235/2022 | M.S GRIPPERS VS M.S | ABHISHEK GUPTA | 12-05-2022 | 31-10-2021 |
| | | | 300/2022 | AXIS Bank Vs Shree GRC | Nitin Mehta | 13.05.2022 | |
| | | | 1244/2022 | Adidas AG Vs Ashok Kumar | Pramod Kumar Singh | 13.05.2022 | 05.05.2022 |
| | | | 1251/2022 | Rakesh Gupta Vs Shah G | Arav Kapoor | 18.05.2022 | 13.04.2022 |
| | | | 302/2022 | Axis Bank Vs Ghanshyam | Ajay Yadav | 18.05.2022 | |
| | | | 303/2022 | Axis Bank Vs Kaptan Singh | Ajay Yadav | 18.05.2022 | |
| | | | OMP(1)307/22 | Yashbir Singh Vs Tower | Chirag Jain | 18.05.2022 | |
| | | | 1264/2022 | PLAZA ELECTRICAL VS | SABHAY SHAHAI | 19-05-2022 | 10-05-2022 |
| | | | 1265/2022 | IKON WIRES VS GLOBAL | SAROJ KUMAR SINGH | 19-05-2022 | 22-02-2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees | |
|-----|---|----------|------------|------------------------------------|------------------|----------------------|-------------------------------|--|
| | | | 1262/2022 | ANURAG MITTAL VS V. | KUSHAGRA BAN | 19-05-2022 | 05-05-2022 | |
| | | | 12621/2022 | ICICI BANK VS NADEEL | BABBAR & ASSO | 19-05-2022 | 03-05-2022 | |
| | | | 337/2022 | meenakshi polymers vs t | bmj law partners | 24-05-2022 | 21.05.2022 | |
| | | | OMP(Comm) | Enhance Asthetic and co | Nikunj verma | 25.05.2022 | | |
| | | | 1331/2022 | icici bank vs aditi enterprises | | | | |
| | | | 1332/2022 | icici bank vs pawan kum | triumph legal | 26-05-2022 | 20-04-2022 | |
| | | | 1346/2022 | ICICI BANK VS ATUL PI | DEEPAK KAUSHI | 27-05-2022 | | |
| | | | 1345/2022 | ICICI BANK VS QURSHI | DEEPAK KAUSHI | 27-05-2022 | | |
| | | | 1354/2022 | pooja designers vs shri a | neelam kumar | 28-05-2022 | 16-03-2022 | |
| 7 | SH. DINESH BHATTI , DJ (COMMERCIAL COURT)-01 | West | NIL | | | | | |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees | |
|-----|--|-----------|----------------------------|---|--------------------------|-------------------------|--|--|
| 8 | MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02 | West | NIL | | | | | |
| 9 | MS. SANTOSH SNEHI MANN, DISTRICT JUDGE (COMMERCIAL COURT)-01 | NEW DELHI | CS (COMM.)/41 6/2022 | DEVENDER KUMAR KASANA Vs CENTRAL PUBLIC WORKS DEPARTMENT | SATYENDRA KUMAR SINGH | 07.05.2022 | 22.03.2022 | |
| | | | CS (COMM.)/41 7/2022 | MOVERS INTERNATIONAL PVT LTD Vs VIOLET APPARELS PVT. LTD. | RANJIT KUMAR KHATRI | 07.05.2022 | 16.12.2022 | |
| | | | CS (COMM.)/41 8/2022 | KAILASHPATI POLYPLAST PVT. LTD. Vs MIS. RAGHAV INDUSTRIES | PUNEET YADAV | 07.05.2022 | 02.05.2022 | |
| | | | CS (COMM.)/41 9/2022 | BLUE BELL LOGISTICS PVT. LTD.THROUGH ITS AUTHORISED REPRESENTATIVE Vs M/S SAKTHI FOOTWEARTHROUGH ITS PROPRIETOR | RASHI BANSAL | 09.05.2022 | 30.04.2022 | |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|----------------------------|--|-------------------------|-------------------------|--|
| | | | CS (COMM.)/42 5/2022 | INDIAN OVERSEAS BANK Vs MOHIT GULATI | DHARMENDRA SINGH PAL | 12.05.2022 | 09.05.2022 |
| | | | CS (COMM.)/42 7/2022 | AMBIENCE COMMERCIAL DEVELOPERS PVT LTD Vs ZESTY FOODS | Mr. Sumit Gahlawat | 13.05.2022 | 11.05.2022 |
| | | | CS (COMM.)/43 9/2022 | RASHTRIYA MAHILA KOSH Vs JEEVAN JYOTI KALA KENDRA | PRABHAKAR AWASTHI | 20.05.2022 | 28.04.2022 |
| | | | CS (COMM.)/43 7/2022 | HINDUSTAN MEDIA VENTURES LTD Vs M/S CHALLENGE ADVERTTSTNG PVT LTD | PUNEET BAJAJ | 20.05.2022 | 07.05.2022 |
| | | | CS (COMM.)/43 8/2022 | M/S. SK STEELPROPRIETOR SANJEEV KUMAR Vs M/S. NIHAL CHAND MANGAL SAIN JAIN | ASHISH UPADHAYAY | 20.05.2022 | 05.05.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|----------------------------|--|-----------------------|-------------------------|--|
| | | | CS (COMM.)/43 6/2022 | PUMA SE Vs SAI UNIVERSAL SHOPPING ECOM PVT LTD | Shashi Pratap Ojha | 20.05.2022 | 04.05.2022 |
| | | | CS (COMM.)/44 7/2022 | SATISH LAMBA Vs ALIND GARG | ZUBEDA BEGUM | 24.05.2022 | 18.05.2022 |
| | | | CS (COMM.)/44 8/2022 | M/S LORDBIHARI FASHIONS PVT LTD Vs ATC TELECOM INFRASTRUCTURE PVT. LTD. | RAHUL MALHOTRA | 25.05.2022 | 19.05.2022 |
| | | | CS (COMM.)/45 8/2022 | AGM CHEMICALS THROUGH ITS PROP. MANOJ GOYAL Vs RAM PRINT SOLUTIONS THROUGH ITS PROP. SH RAM KUMAR GUPTA | SHWETANK SHARMA | 26.05.2022 | 23.05.2022 |
| | | | CS (COMM.)/45 9/2022 | BHARAT BHUSHAN SAWHNEY Vs ASIAN HOTELS NORTH LIMITED | AMOL SINHA | 27.05.2022 | 24.05.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|----------------------------|--|-------------------|-------------------------|--|
| | | | CS (COMM.)/46 0/2022 | DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT. LTD. Vs VIKASH KUMAR | MANOJ KUMAR | 28.05.2022 | 25.05.2022 |
| | | | CS (COMM.)/46 1/2022 | DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT. LTD. Vs ISHAK | MANOJ KUMAR | 28.05.2022 | 25.04.2022 |
| | | | CS (COMM.)/46 2/2022 | DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT. LTD. Vs SHISHUPAL | MANOJ KUMAR | 28.05.2022 | 25.04.2022 |
| | | | CS (COMM.)/46 3/2022 | DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT. LTD. Vs HARE MOHAN SINGH | MANOJ KUMAR | 28.05.2022 | 25.04.2022 |
| | | | CS (COMM.)/46 4/2022 | HT MEDIA LTD Vs LIBERATUM LIMITED | MADHUR DHINGRA | 28.05.2022 | 26.05.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|----------------------------|--|------------------------|-------------------------|--|
| | | | CS (COMM.)/46 5/2022 | DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT. LTD. Vs BHAGVATI PRASAD | PARMA NAND | 28.05.2022 | 30.03.2022 |
| | | | CS (COMM.)/46 6/2022 | PUNJAB NATIONAL BANK Vs SUNITA GUPTA | MUDITA SHARDA (MS.) | 28.05.2022 | 18.05.2022 |
| | | | CS (COMM.)/48 5/2022 | DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT. LTD. Vs GOPAL SINGH CHOUHAN | PANKAJ KUMAR | 30.05.2022 | 02.05.2022 |
| | | | CS (COMM.)/48 6/2022 | DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT. LTD. Vs SANDEEP KUMAR OJHA | PANKAJ KUMAR | 30.05.2022 | 02.05.2022 |
| | | | CS (COMM.)/48 7/2022 | DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT. LTD. Vs JALIL KHAN | PANKAJ KUMAR | 30.05.2022 | 02.05.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|----------------------------|--|--------------|-------------------------|--|
| | | | CS (COMM.)/48 8/2022 | DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT. LTD. Vs DEEN MOHAMMAD | PANKAJ KUMAR | 30.05.2022 | 02.05.2022 |
| | | | CS (COMM.)/48 9/2022 | DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT. LTD. Vs JITENDRA SINGH | PANKAJ KUMAR | 30.05.2022 | 02.05.2022 |
| | | | CS (COMM.)/49 0/2022 | DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT. LTD. Vs KAILASH BHAND | PANKAJ KUMAR | 30.05.2022 | 02.05.2022 |
| | | | CS (COMM.)/49 1/2022 | DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT. LTD. Vs AVASHANT KUMAR | PANKAJ KUMAR | 30.05.2022 | 02.05.2022 |
| | | | CS (COMM.)/49 2/2022 | DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT. LTD. Vs PRATIBHA DEVI | PANKAJ KUMAR | 30.05.2022 | 02.05.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|--|------------------|-------------------------------|--|------------------------------|-------------------------|--|
| 10 | SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02 | NEW DELHI | CS (COMM.) NO. 394/2022 | SYNC IN DESIGN PVT. LTD. Vs SAMSUNG INDIA ELECTRONICS P LTD. | SH. SOHAIL KHAN | 02.05.2022 | 02.03.2022 |
| | | | CS (COMM.) NO. 403/2022 | UCO BANK Vs VISHAKHA | SH. SHIKHAR KUMAR | 04.05.2022 | 31.03.2022 |
| | | | CS (COMM.) NO. 402/2022 | UCO BANK Vs KARAN PAL | SH. SHIKHAR KUMAR | 04.05.2022 | 31.03.2022 |
| | | | CS (COMM.) NO. 404/2022 | M/S JAILAXMI ENTERPRISES PVT. LTD. Vs COSMO FERRITES LTD. | SH. SHUBHAM JAIN | 04.05.2022 | 29.11.2021 |
| | | | CS (COMM.) NO. 408/2022 | INDIAN OVERSEAS BANK Vs GAV ENTERPRISES AND ORS. | SH. PRAMOD KUMAR | 05.05.2022 | 06.04.2021 |
| | | | CS (COMM.) NO. 407/2022 | MR. RAMANLAL RUGHNATHMALJI JAIN Vs M/S BIC CELLO INDIA PVT. LTD. | SH. NEELAM PATHAK | 05.05.2022 | 29.04.2022 |
| | | | OMP-COMM - 71/2022 | SH JASKARAN SINGH CHOPRA Vs M/S POOJA FINELEASE LTD | SONAL ANAND | 06.05.2022 | 27.04.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|-------------------------------|---|--|-------------------------|--|
| | | | CS (COMM.) NO. 414/2022 | VALVOLINE CUMMINS PVT LTD Vs AJAY KHATRI | SH. SAHIL SHARMA | 06.05.2022 | 20.01.2022 |
| | | | CS (COMM.) NO. 415/2022 | VALVOLINE CUMMINS PVT LTD Vs M/S GARGAYA MOTORS PRIVATE LIMITED | SH. SAHIL SHARMA | 06.05.2022 | 20.01.2022 |
| | | | CS (COMM.) NO. 421/2022 | GLOBE GROUND INDIA PVT LTD Vs GIROMY SAMONI INC | SH. KUNAL MEHTA | 09.05.2022 | 26.04.2022 |
| | | | CS (COMM.) NO. 394/2022 | ASAHI INDIA GLASS LIMITED Vs ALUMILITE ARCHITECTURALS LIMITED | SH. RAAJDEEP RAO | 11.05.2022 | 30.04.2022 |
| | | | OMP-COMM - 76/2022 | J K ENTERPRISES Vs UNION OF INDIA | SH. ARVIND KUMAR NAGPAL | 17.05.2022 | 06.05.2022 |
| | | | CS (COMM.) NO. 430/2022 | BCH ELECTRIC LTD. Vs ATUL SINGLA, PROPRIETOR OF SINGLA TRADERS | SH. MANOJ KUMAR | 18.05.2022 | 06.05.2022 |
| | | | CS (COMM.) NO. 433/2022 | BCH ELECTRIC LTD. Vs ATUL SINGLA, PROPRIETOR OF SINGLA TRADERS | SH. VIKRANT VASHISHT | 19.05.2022 | 29.04.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|-------------------------------|--|-----------------------------------|-------------------------|--|
| | | | CS (COMM.) NO. 434/2022 | HARI BHOOMI COMMUNICATIONS PVT LTD Vs ASCENT MEDIA SOLUTIONS PVT LTD | SH. PALLAV GUPTA | 19.05.2022 | 11.04.2022 |
| | | | CS (COMM.) NO. 440/2022 | HINDUSTAN MEDIA VENTURES LTD Vs BALAJI SHIKSHA SERVICES PVT. LTD. | SH. PUNEET BAJAJ | 20.05.2022 | 06.05.2022 |
| | | | CS (COMM.) NO. 440/2022 | HINDUSTAN MEDIA VENTURES LTD Vs MUKHTAR UN HASAN ABBASI | SH. PUNEET BAJAJ | 20.05.2022 | 06.05.2022 |
| | | | CS (COMM.) NO. 446/2022 | ANAND GLASS WORKS Vs M/S MODY DECORA AND STONES PVT. LTD. | SH. SURENDER SINGH | 24.05.2022 | 21.01.022 |
| | | | CS (COMM.) NO. 444/2022 | CURRIE AND BROWN INDIA PVT LTD Vs TUSHAR KANTI BISWAS | SH. AMAR KUMAR | 23.05.2022 | 17.05.2022 |
| | | | CS (COMM.) NO. 445/2022 | DAGA TRADING COMAPNY PRIVATE LIMITED Vs SURESH PAREEK AND ORS | SH. SANJAY KUMAR | 23.05.2022 | 13.05.2022 |
| | | | OMP-COMM - 79/2022 | DELHI STATE INDUSTRIAL DEVELOPMENT Vs MANISH BUILDWELL THROUGH SOLE PROPRIETOR MANISH GOEL | MS. RICHA DHAWAN | 23.05.2022 | 10.05.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees | e- |
|-----|-------|----------|--------------------------------|--|---|-------------------------|--|----|
| | | | CS (COMM.) NO. 456/2022 | LAKSHYA INDIA GROUP Vs EDIT ONE INTERNATIONAL | SH. SUDEEP DEY | 26.05.2022 | 19.02.2022 | |
| | | | CS (COMM.) NO. 457/2022 | VOLTAS LIMITED Vs BRAHMAPUTRA INFRASTRUCTURE LTD | SH. ANKUSH BHARDWAJ | 27.05.2022 | 22.12.2021 | |
| | | | OMP (I) COMM – 82 / 2022 | MOONWALK INFRA PROJECTS PRIVATE LIMITED Vs HINDUSTAN CONSULTANCY AND SERVICES LIMITED | SH. MADHU SINGHAL | 27.05.2022 | 03.05.2022 | |
| | | | OMP (I) COMM – 85 / 2022 | NATIONAL COUNCIL OF YMCA OF INDIA VS. NORTHERN CONSTRUCTION COMPANY | SH. RAVINDER KUMAR JOSHI | 28.05.2022 | 24.05.2022 | |
| | | | CS (COMM.) NO. 471/2022 | DE LAGE LANDAN FINANCIAL INDIA SERVICES LTD. VS. RIJAVAN | SH. MANOJ KUMAR | 28.05.2022 | 25.04.2022 | |
| | | | CS (COMM.) NO. 472/2022 | DE LAGE LANDAN FINANCIAL INDIA SERVICES LTD. VS. HANIF | SH. PARMANAND | 28.05.2022 | 30.04.2022 | |
| | | | CS (COMM.) NO. 501/2022 | DE LAGE LANDAN FINANCIAL INDIA SERVICES LTD. VS. MANOJ KUMAR | SH. PANKAJ KUMAR | 30.05.2022 | 02.05.2022 | |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|-------------------------|---|------------------|----------------------|-------------------------------|
| | | | CS (COMM.) NO. 502/2022 | DE LAGE LANDAN FINANCIAL INDIA SERVICES LTD. VS. KAUSHLENDRA PRASAD | SH. PANKAJ KUMAR | 30.05.2022 | 02.05.2022 |
| | | | CS (COMM.) NO. 500/2022 | DE LAGE LANDAN FINANCIAL INDIA SERVICES LTD. VS. PAPPU SINGH | SH. PANKAJ KUMAR | 30.05.2022 | 02.05.2022 |
| | | | CS (COMM.) NO. 498/2022 | DE LAGE LANDAN FINANCIAL INDIA SERVICES LTD. VS. RAJEEV KUMAR | SH. PANKAJ KUMAR | 30.05.2022 | 02.05.2022 |
| | | | CS (COMM.) NO. 499/2022 | DE LAGE LANDAN FINANCIAL INDIA SERVICES LTD. VS. RAM DANISH SINGH | SH. PANKAJ KUMAR | 30.05.2022 | 02.05.2022 |
| | | | CS (COMM.) NO. 494/2022 | DE LAGE LANDAN FINANCIAL INDIA SERVICES LTD. VS. KHET SINGH | SH. PANKAJ KUMAR | 30.05.2022 | 02.05.2022 |
| | | | CS (COMM.) NO. 504/2022 | DE LAGE LANDAN FINANCIAL INDIA SERVICES LTD. VS. SHIVRAJ | SH. PANKAJ KUMAR | 30.05.2022 | 02.05.2022 |
| | | | CS (COMM.) NO. 493/2022 | DE LAGE LANDAN FINANCIAL INDIA SERVICES LTD. VS. THAKUR SINGH | SH. PANKAJ KUMAR | 30.05.2022 | 02.05.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|--|------------------|-------------------------|--|---------------------------|----------------------|-------------------------------|
| | | | CS (COMM.) NO. 496/2022 | DE LAGE LANDAN FINANCIAL INDIA SERVICES LTD. VS. NARENDRA SINGH | SH. PANKAJ KUMAR | 30.05.2022 | 02.05.2022 |
| | | | CS (COMM.) NO. 503/2022 | SAPPHIRE FOODS INDIA LTD. VS. RISA JYOTI INTAGRATED | SH. DEEPAK VOHRA | 30.05.2022 | 27.05.2022 |
| | | | CS (COMM.) NO. 497/2022 | HDFC LTD. VS. AMIT KR. CHHARI | SH. PRADEEP JHA | 30.05.2022 | 25.05.2022 |
| 11 | SH. SANJIV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-03 | NEW DELHI | CS (COMM)/399/2022 | PUMA SE Vs ASHOK KUMAR | Shashi Pratap Ojha(P), | 04-05-2022 | 27-04-2022 |
| | | | CS (COMM)/401/2022 | PUMA SE Vs ASHOK KUMAR | Shashi Pratap Ojha(P), | 04-05-2022 | 27-04-2022 |
| | | | CS (COMM)/409/2022 | EDUCATION TODAY Vs HRH CITY PROJECTS PRIVATE LIMITED AND ANR | MANISH KUMAR(P), | 05-05-2022 | 30-03-2022 |
| | | | CS (COMM)/413/2022 | M/S NISHA CARGO FORWARDERS Vs M/S B FOUR EXPRESS SERVICES PVT LTD | RAVI KUMAR(P), | 06-05-2022 | 11-03-2022 |
| | | | CS (COMM)/412/2022 | PUMA SE Vs ASHOK KUMAR | Shashi Pratap Ojha(P), | 06-05-2022 | 27-04-2022 |
| | | | OMP (COMM)/70/2022 | M/S ADLAKHA ASSOCIATES PVT LTD Vs DELHI STATE CANCER INSTITUTE A GNCTD UNDERTAKING | AVINASH KUMAR TRIVEDI(P), | 06-05-2022 | 27-04-2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|---------------------------|---|-------------------------------|-------------------------|--|
| | | | CS (COMM)/42 6/2022 | PUNJAB NATIONAL BANK Vs M/S MKS INCORPORATION | Ravindra Kumar Agarwal(P), | 12-05-2022 | 25-04-2022 |
| | | | OMP (COMM)/74 /2022 | VEHICLE FACTORY A UNIT OF AVNLTHROUGH ITS GM MINISTRY OF DEFENCE Vs M/S SARR FREIGHTS CORP | Vishal Singhal(P), | 13-05-2022 | 06-05-2022 |
| | | | CS (COMM)/42 9/2022 | STATE BANK OF INDIA Vs MANOJ KUMAR | SHALINI SHARMA(P), | 17-05-2022 | 09-05-2022 |
| | | | CS (COMM)/43 2/2022 | BEE SEA AIR SERVICES I PVT LTD Vs AMIT GOSWAMI | SHIVAM SHARMA(P), | 19-05-2022 | 09-04-2022 |
| | | | OMP (COMM)/77 /2022 | MINSARA GOLD PVT LTD Vs SMT REKHA GOEL | ALEX JOSEPH(P), | 19-05-2022 | 13-05-2022 |
| | | | CS (COMM)/43 5/2022 | SANJEEV KUMAR Vs MUKESH GARG | ASHISH UPADHAYAY(P), | 20-05-2022 | 05-05-2022 |
| | | | CS (COMM)/44 9/2022 | CANARA BANK Vs MR LATE SURESH PAL REPRESENTED BY LEGAL HEIRS MRS KIRAN | Sumit Saurav(P), | 25-05-2022 | 12-05-2022 |
| | | | CS (COMM)/45 1/2022 | MRS RITU MUKHERJI TRADING AS M/S PRISTINE INTERIORS Vs M/S APACE BUILDERS AND CONTRACTORS | ROHAN ROHTAGI(P), | 26-05-2022 | 22-05-2022 |
| | | | CS (COMM)/45 5/2022 | TV TODAY NETWORK LIMITED Vs RAMIT VERMA | SHAHRUKH EJAZ(P), | 26-05-2022 | 23-05-2022 |
| | | | CS (COMM)/45 4/2022 | M/S MOOLCHAND MOTORS THROUGH ITS PROPRIETOR Vs RAHUL SEJWAL PROP M/S INDRAPRASTHA SERVICES | PULKIT SRIVASTAVA(P), | 26-05-2022 | 24-05-2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|---------------------------|---|------------------------|-------------------------|--|
| | | | CS (COMM)/45 2/2022 | VALVOLINE CUMMINS PVT LTD Vs M/S SIMPLEX INFRASTRUCTURE LIMITED | SAHIL SHARMA(P), | 26-05-2022 | 19-04-2022 |
| | | | CS (COMM)/45 0/2022 | VINDHYA TELELINKS LIMITED Vs CMI LIMITED | ABHISHEK SHARMA(P), | 26-05-2022 | 04-05-2022 |
| | | | CS (COMM)/46 7/2022 | DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT LTD Vs SUKHJENDRA | MANOJ KUMAR(P), | 28-05-2022 | 25-04-2022 |
| | | | CS (COMM)/46 9/2022 | DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT LTD Vs OM PRAKASH | MANOJ KUMAR(P), | 28-05-2022 | 25-04-2022 |
| | | | CS (COMM)/47 0/2022 | DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT LTD Vs SURESH CHAND | PARMA NAND(P), | 28-05-2022 | 30-03-2022 |
| | | | CS (COMM)/46 8/2022 | DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT LTD Vs JAJIT SINGH | PARMA NAND(P), | 28-05-2022 | 30-03-2022 |
| | | | OMP (COMM)/83 /2022 | M/S DIVINE INFRACON PVT LTD Vs ASHOK KUMAR GUPTA | VIJAY KASANA(P), | 28-05-2022 | 19-05-2022 |
| | | | CS (COMM)/47 7/2022 | DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT LTD Vs VISHAL DUBEY | PANKAJ KUMAR(P), | 30-05-2022 | 02-05-2022 |
| | | | CS (COMM)/47 8/2022 | DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT LTD Vs RAJENDRA SINGH | PANKAJ KUMAR(P), | 30-05-2022 | 02-05-2022 |
| | | | CS (COMM)/47 4/2022 | DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT LTD Vs BHURE KHAN | PANKAJ KUMAR(P), | 30-05-2022 | 02-05-2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|--|----------|---------------------------|--|---------------------|-------------------------|--|
| | | | CS (COMM)/48 0/2022 | DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT LTD Vs NIYAMAT | PANKAJ KUMAR(P), | 30-05-2022 | 02-05-2022 |
| | | | CS (COMM)/48 1/2022 | DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT LTD Vs BHAMBHU RAM GURJAR | PANKAJ KUMAR(P), | 30-05-2022 | 02-05-2022 |
| | | | CS (COMM)/48 2/2022 | DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT LTD Vs SUSHILA | PANKAJ KUMAR(P), | 30-05-2022 | 02-05-2022 |
| | | | CS (COMM)/48 4/2022 | DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT LTD Vs RAMRATAN | PANKAJ KUMAR(P), | 30-05-2022 | 02-05-2022 |
| | | | CS (COMM)/48 3/2022 | DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT LTD Vs DEEPAK KUMAR | PANKAJ KUMAR(P), | 30-05-2022 | 02-05-2022 |
| | | | CS (COMM)/47 6/2022 | DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT LTD Vs JASVINDRA SINGH | PANKAJ KUMAR(P), | 30-05-2022 | 02-05-2022 |
| | | | CS (COMM)/47 5/2022 | DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT LTD Vs MOHAMMAD MINAJ GANI | PANKAJ KUMAR(P), | 30-05-2022 | 02-05-2022 |
| | | | CS (COMM)/47 9/2022 | DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT LTD Vs POORAN SINGH YADAV | PANKAJ KUMAR(P), | 30-05-2022 | 02-05-2022 |
| 12 | SH. PREM KUMAR BHARTWAL DISTRICT JUDGE (COMMERCIAL COURT)-01 | SOUTH | NIL | | | | |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees | |
|-----|---|------------|------------------|---|------------------|-------------------------|--|--|
| 13 | SH. VINAY KUMAR KHANNA, DISTRICT JUDGE(COMMERCIAL COURT)-03 | SOUTH | CS(COMM)301/2022 | IFFCO MC CROP SCIENCE PRIVATE LIMITED VS IFFDC KIRSHAK SEWA KENDRA DUNGAR | SHUBAM SAIGAL | 06.05.2022 | 30.04.2022 | |
| 14 | SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)-01 | SOUTH-EAST | NIL | | | | | |
| 15 | MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02 | SOUTH-EAST | CS (COMM)/ONE97 | COMMUNICATION | GAURAV JAIN(P) | 04-05-2022 | 26.04.2022 | |
| | | | CS (COMM)/RK | POLYCREATIONS P | Sandeep Yadav(P) | 06-05-2022 | 04.04.2022 | |
| | | | CS (COMM)/M/S | MANOHAR SINGH | Nadeem Khan(P) | 06-05-2022 | 30.04.2022 | |
| | | | CS (COMM)/UCO | BANK Vs POONAM | MISHWAR SINGH | 07-05-2022 | N/A | |
| | | | CS (COMM)/UCO | BANK Vs M/S NFC | MISHWAR SINGH | 07-05-2022 | N/A | |
| | | | CS (COMM)/UCO | BANK Vs GEETA | MISHWAR SINGH | 07-05-2022 | N/A | |
| | | | CS (COMM)/INBREW | BEVERAGES P | Vineet Taneja(P) | 10-05-2022 | 28.04.2022 | |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|------------|------------------------------------|-------------------|----------------------|-------------------------------|
| | | | CS (COMM)/ | INBREW BEVERAGES | Vineet Taneja(P), | 10-05-2022 | 28.04.2022 |
| | | | CS (COMM)/ | INBREW BEVERAGES | Vineet Taneja(P), | 10-05-2022 | 28.04.2022 |
| | | | CS (COMM)/ | M/S INBREW BEVERA | Vineet Taneja(P), | 10-05-2022 | 15.03.2022 |
| | | | CS (COMM)/ | INBREW BEVERAGES | Vineet Taneja(P), | 10-05-2022 | 28.04.2022 |
| | | | CS (COMM)/ | INBREW BEVERAGES | Vineet Taneja(P), | 10-05-2022 | 28.04.2022 |
| | | | CS (COMM)/ | INBREW BEVERAGES | Vineet Taneja(P), | 10-05-2022 | 28.04.2022 |
| | | | CS (COMM)/ | PUNJAB NATIONAL BAN | Mehak Khajuria(P) | 12-05-2022 | 30.04.2022 |
| | | | CS (COMM)/ | MS RISING EASTERN | GRAVI NARNAULI | 12-05-2022 | 09.05.2022 |
| | | | CS (COMM)/ | M/S ROYAL CASA AMB | MOHD. AZHARU | 12-05-2022 | 20.04.2022 |
| | | | CS (COMM)/ | BANK OF BARODA Vs | M NIRMAL KUMAR | 12-05-2022 | 05.05.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|------------|------------------------------------|--------------------|----------------------|-------------------------------|
| | | | CS (COMM)/ | PUNJAB NATIONAL BANK | Sheepali Patial(P) | 13-05-2022 | 02.05.2022 |
| | | | CS (COMM)/ | PUNJAB NATIONAL BANK | Sheepali Patial(P) | 13-05-2022 | 02.05.2022 |
| | | | CS (COMM)/ | PUNJAB NATIONAL BANK | SHUBHI SINGH | 13-05-2022 | 11.05.2022 |
| | | | CS (COMM)/ | M/S CHAMBAL FERTILISERS | VARUN GUPTA(H) | 13-05-2022 | 11.04.2022 |
| | | | CS (COMM)/ | UNION BANK OF INDIA | SUMAN MANDAL | 23-05-2022 | 02.05.2022 |
| | | | CS (COMM)/ | INBREW BEVERAGES PRIVATE LIMITED | Vineet Taneja(P) | 19-05-2022 | 28.04.2022 |
| | | | CS (COMM)/ | ASSOCIATED ALCOHOLS | ALOK TRIPATHI | 19-05-2022 | 06.04.2022 |
| | | | CS (COMM)/ | STATE BANK OF INDIA | VARUN CHANDI | 20-05-2022 | N/A |
| | | | CS (COMM)/ | UNIPOWER PROJECTS | GURPREET SINGH | 20-05-2022 | 29.04.2022 |
| | | | CS (COMM)/ | SPOTON LOGISTICS PRIVATE LIMITED | PRAMBER SACHDE | 20-05-2022 | 26.04.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment Court Fees | e- |
|-----|-------|----------|------------|---------------------------------------|----------------|-------------------------|----------------------------------|----|
| | | | CS (COMM)/ | SHREE BALA JI OVERS | SHALABH GUPTA | 21-05-2022 | 10.05.2022 | |
| | | | CS (COMM)/ | M/S CP WORLD LINES | ARVIND CHDDA | 21-05-2022 | 19.05.2022 | |
| | | | CS (COMM)/ | UFLEX LIMITED Vs JA | SUNIL KUMAR(P | 21-05-2022 | 02.05.2022 | |
| | | | CS (COMM)/ | M/S ROOTS MULTICLE | LUKESH ANAND | 21-05-2022 | 19.04.2022 | |
| | | | CS (COMM)/ | VAIBHAV KUMAR Vs Q | SOURAV BAJAJ | 23-05-2022 | 06.04.2022 | |
| | | | CS (COMM)/ | M/S PERFECT ENGINE | PRASHANT KUM | 23-05-2022 | 20.04.2022 | |
| | | | CS (COMM)/ | HARI SINGH Vs DYNAM | BHARAT GUPTA | 24-05-2022 | 13.05.2022 | |
| | | | CS (COMM)/ | INDRA PRAKASH PATH | SUMAN GUPTA | 24-05-2022 | 05.05.2022 | |
| | | | CS (COMM)/ | STANDARD COMPOUN | VINEET JAIN(P) | 24-05-2022 | 23.12.2021 | |
| | | | CS (COMM)/ | STANDARD COMPOUN | VINEET JAIN(P) | 24-05-2022 | 23.12.2021 | |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date Registration | Date of Payment Court Fees | e- |
|-----|-------|----------|------------|---------------------------------------|-----------------|----------------------|----------------------------------|----|
| | | | CS (COMM)/ | AJAY INDUSTRIAL CORP | NAVNEET SHAR | 25-05-2022 | 23.05.2022 | |
| | | | CS (COMM)/ | M/S CHAMBAL FERTIL | VARUN GUPTA(P) | 25-05-2022 | 11.04.2022 | |
| | | | CS (COMM)/ | M/S RAJDHANI FLOUR | SANJAY KUMAR | 25-05-2022 | 20.04.2022 | |
| | | | CS (COMM)/ | BERGER PAINTS INDIA | Rohit Kumar(P), | 26-05-2022 | 24.12.2021 | |
| | | | CS (COMM)/ | BERGER PAINTS INDIA | Rohit Kumar(P), | 26-05-2022 | 24.12.2021 | |
| | | | CS (COMM)/ | UNION BANK OF INDIA | ARUN KUMAR S | 26-05-2022 | 05.05.2022 | |
| | | | CS (COMM)/ | UNION BANK OF INDIA | ARUN KUMAR S | 26-05-2022 | 05.05.2022 | |
| | | | CS (COMM)/ | CANARA BANK Vs MD | SANJEEV CHOP | 26-05-2022 | 18.05.2022 | |
| | | | CS (COMM)/ | UNION BANK OF INDIA | ARUN KUMAR S | 26-05-2022 | 05.05.2022 | |
| | | | CS (COMM)/ | M/S MAXWELL THROU | PALLAV GUPTA | 26-05-2022 | 22.03.2022 | |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees | e- |
|-----|-------|----------|------------|---------------------------------------|-----------------|-------------------------|-------------------------------------|----|
| | | | CS (COMM)/ | M/S MAXWELL THROUGH | PALLAV GUPTA | 26-05-2022 | 22.03.2022 | |
| | | | CS (COMM)/ | M/S NATCHART SHIPP | Deepak Kumar M | 26-05-2022 | 05.05.2022 | |
| | | | CS (COMM)/ | M/S VALUE ONE RETA | ABHINAV BERI | 27-05-2022 | 20.05.2022 | |
| | | | CS (COMM)/ | M/S ROOTS MULTICLE | LUKESH ANAND | 28-05-2022 | 19.04.2022 | |
| | | | CS (COMM)/ | JINDAL POLYBUTTONS | SANJEEV KUMA | 28-05-2022 | 10.05.2022 | |
| | | | CS (COMM)/ | M/S SACHIDANAND IN | BALRAM(P), | 28-05-2022 | 19.05.2022 | |
| | | | CS (COMM)/ | UFLEX LIMITED Vs M/ | SUNIL KUMAR(P | 28-05-2022 | 23.05.2022 | |
| | | | CS (COMM)/ | UFLEX LIMITED Vs M/ | SUNIL KUMAR(P | 28-05-2022 | 23.05.2022 | |
| | | | CS (COMM)/ | COST TO COST COMPU | AVINASH KUMA | 28-05-2022 | 25.05.2022 | |
| | | | CS (COMM)/ | KELEONE TRADING CC | Bindra Rana(P), | 30-05-2022 | 24.05.2022 | |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|---------------------|----------|----------------------|---|-------------------|----------------------|-------------------------------|
| | | | CS (COMM)/ | DHARMENDRA SINGH | Hira Lal Dasi(P), | 30-05-2022 | 23.05.2022 |
| | | | CS (COMM)/ | M/S MANOHAR SINGH | SANJOG SINGH | 30-05-2022 | 23.05.2022 |
| | | | CS (COMM)/ | | PARMOD JALAL | 31.05.2022 | 29.04.2022 |
| | | | CS (COMM)/ | CHAMBAL FERTILISER | ANKIT ANAND R | 31.05.2022 | 11.04.2022 |
| | | | CS (COMM)/ | STATE BANK OF INDIA | VARUN CHANDI | 31.05.2022 | 27.05.2022 |
| | | | CS (COMM)/ | SANJAY KHANNA VS. | AP K AGGARWAL | 31.05.2022 | 28.05.2022 |
| | | | CS (COMM)/ | R.K.ASSOCIATES AND | AKSHAY SHARM | 31.05.2022 | 14.01.2022 |
| 16 | SH. SANJAY SHARMA-I | EAST | CS COMM NO. 148/2022 | UNION BANK OF INDIA VS CHANDRA MANI | PRIYA RANJAN | 12-05-2022 | 05-04-2022 |
| | | | CS COMM NO. 149/2022 | UNION BANK OF INDIA VS BISWADEEP MAJUMDAR | PRIYA RANJAN | 12-05-2022 | 07-05-2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|---|-------------------|----------------------|---|----------------|----------------------|--------------------------------|
| | | | CS COMM NO. 150 | UNION BANK OF INDIA VS SANDEEP SHARAN DWIVEDI | PRIYA RANJAN | 12-05-2022 | 07-05-2022 |
| | | | CS COMM NO. 146/2022 | UNION BANK OF INDIA VS ARVIND SINGH RAWAT | PRIYA RANJAN | 12-05-2022 | 07-05-2022 |
| | | | CS COMM NO. 147/2022 | UNION BANK OF INDIA VS ANUPAM SINGH | PRIYA RANJAN | 12-05-2022 | 07-05-2022 |
| 17 | MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT) (w.e.f- 20.07.2021) | North-East | CS(COMM)-35/2022 | CANARA BANK VS NITIN TOMAR | ANKUR AGGARWAL | 02.05.2022 | COURT FEES FILED ON 27.04.2022 |
| | | | CS(COMM)-36/2022 | CANARA BANK VS SACHIN KUMAR | ANKUR AGGARWAL | 02.05.2022 | COURT FEES FILED ON 27.04.2022 |
| | | | OMP(COMM)-3/2022 | MANISHA SAXENA & 1 OTHERS VS HINDUJA HOUSING FINANCE LIMITED & OTHERS | MOHD. ZAHID | 02.05.2022 | COURT FEES NOT FILED |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|-------------------|---|----------------------|----------------------|--------------------------------|
| | | | CS(COMM)-37/2022 | SURENDER KUMAR VS SHAKIR | JHINNOO PRASAD GUPTA | 04.05.2022 | COURT FEES FILED ON 20.01.2022 |
| | | | EX(COMM)-22/2022 | FINOVA CAPITAL PVT LTD VS RAHUL MITTAL AND OTHERS | VIDUR SIKKA | 05.05.2022 | COURT FEES NOT FILED |
| | | | EX(COMM)-23/2022 | KOTAK MAHINDRA PRIME LTD VS ASHISH JAISWAL | ROHIT BOHRA | 06.05.2022 | COURT FEES NOT FILED |
| | | | C.S(COMM)-38/2022 | STATE BANK OF INDIA VS SH. BALBIR SINGH | SUNIL KUMAR | 07.05.2022 | COURT FEES FILED ON 28.04.2022 |
| | | | EX(COMM)-24/2022 | FINOVA CAPITAL PVT LTD VS NAFEEES KHAN AND OTHERS | VIDUR SIKKA | 07.05.2022 | COURT FEES NOT FILED |
| | | | CS(COMM)-39/2022 | STATE BANK OF INDIA VS MANOJ KUMAR | SHALINI JUPADHYAY | 11.05.2022 | COURT FEES FILED ON 10.05.2022 |
| | | | EX(COMM)-25/2022 | KOTAK MAHINDRA PRIME LTD VS LIYAKAT A AND OTHERS | ROHTI BOHRA | 11.05.2022 | COURT FEES NOT FILED |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees | e- |
|-----|-------|----------|-----------------------|---|-----------------------|-------------------------|--|----|
| | | | EX(COMM)- 26/2022 | SBI CARDS AND PAYMENTS SERVICE PVT LTD. VS IMRAN MALIK | WASIQR RAHMAN KHAN | 11.05.2022 | COURT FEES NOT FILED | |
| | | | ARBA(COM M)-1/2022 | RINKU VS M/ ENTRUST OVERSEAS PVT LTD | SANKIT DANG | 19.05.2022 | COURT FEES NOT FILED | |
| | | | EX(COMM)- 27/2022 | BAJAJ HOUSING FINANCE LTD VS RAMPHAL SINGH | SUNNY ARORA | 19.05.2022 | COURT FEES NOT FILED | |
| | | | EX(COMM)- 28/2022 | BAJAJ HOUSING FINANCE LTD VS RAMPHAL SINGH | SUNNY ARORA | 19.05.2022 | COURT FEES NOT FILED | |
| | | | EX(COMM)- 29/2022 | BAJAJ HOUSING FINANCE LTD. VS BRJESH KUMAR | SUNNY ARORA | 19.05.2022 | COURT FEES NOT FILED | |
| | | | EX(COMM)- 30/2022 | PAWAN MAHESHWARI VS SHITLA MSHRA | MORESHWAR PRASAD | 19.05.2022 | COURT FEES NOT FILED | |
| | | | CS(COMM)- 40/2022 | CANARA BANK VS M/ SKY WALL MOUNT AND OTHERS | SANKUR AGGARWAL | 20.05.2022 | COURT FEES FILED ON 19.05.2022 | |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|----------------------|--|------------------------------|-------------------------|---|
| | | | CS(COMM)- 41/2022 | CANARA BANK VS SMT SHANTI BHANDARILEGAL HEIRW/O LATE MR SHANKAR SINGH BHANDARIPROP OF M/S S2 LUBES | TANKUR AGGARWAL | 20.05.2022 | COURT FEES FILED OFFLINE ON 19.05.2022 |
| | | | EX(COMM)- 31/2022 | M/S KOGTA FINANCIAL INDIA LIMITED VS IMAMMUDDIN KALAMUDDIN AND OTHERS | RECOVERY AND MESNE PROFIT | 20.05.2022 | COURT FEES NOT FILED |
| | | | EX(COMM)- 32/2022 | MS KOGTA FINANCIAL INDIA LTD VS WASIM RAJA AND OTHER | SHARWN KUMAR TIWARI | 20.05.2022 | COURT FEES NOT FILED |
| | | | CS(COMM)- 42/2022 | CANARA BANK VS M/S BLK TRADING AND CO TROUGH ITS PROP. SH. BILAL HAMID AND OTHER | TANKUR AGGARWAL | 25.05.2022 | COURT FEES FILED OFFLINE ON 27.05.2022 |
| | | | CS(COMM)- 43/2022 | BANK OF BARODA VS DEEPANSHU PROP M/S GOYAL HARDWARE | UMESH JOSHI | 27.05.2022 | COURT FEES FILED ON 24.05.2022 |
| | | | CS(COMM)- 44/2022 | BANK OF BARODA VS JATIN GOSWAMI | JOSHI AND ASSOCIATES | 27.05.2022 | COURT FEES FILED ON 24.05.2022 |
| | | | CS(COMM)- 45/2022 | BANK OF BARODA VS RAHUL TIWARI | JOSHI AND ASSOCIATES | 27.05.2022 | COURT FEES FILED ON 24.05.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|--------------------------|----------|-------------------|--|-------------------|----------------------|-------------------------------------|
| | | | OMP(COMM)-04/2022 | RINKU VS M/S ENTRUST OVERSEAS PVT LTD | SARVIND SHARMA | 27.05.2022 | COURT FEES NOT FILED |
| | | | OMP(COMM)-05/2022 | GOVT. OF NCT OF DELHI VS M/S GORKHA SECURITY SERVICES | MUKESH SANAND | 27.05.2022 | COURT FEES NOT FILED |
| | | | C.S(COMM)-46/2022 | SBI VS BOBI | VIJAY PRAKASH | 30.05.2022 | COURT FEES FILED OFFLINE 24.05.2022 |
| | | | CS(COMM)-47/2022 | M/S HILTI INDIA PVT LTD VS MR LOKESH SHARMA PROPRIETOR LAKSHYA ENTERPRISES | SARVIND SHARMA | 31.05.2022 | COURT FEES FILED OFFLINE 18.07.2017 |
| | | | EX(COMM)-33/2022 | KOTAK MAHINDRA PRIME LTD VS PARVESH KUMAR | BAMBA | 31.05.2022 | COURT FEES NOT FILED |
| | | | OMP(COMM)-06/2022 | MAHESH KUMAR VS MATSYA FINCAP PRIVATE LIMITED | MUDDASSIR DAIYYAN | 31.05.2022 | COURT FEES NOT FILED |
| 18 | MS. NIVEDITA ANIL SHARMA | SHAHDARA | CS (COMM)/ | OPS ENTERPRISES PVT | MANJU JAIN(P) | 05-05-2022 | 02-05-2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees | e- |
|-----|-------|----------|------------|---------------------------------------|------------------|-------------------------|--|----|
| | | | CS (COMM)/ | KOMT SOLUTIONS PRI | manish kumar(P) | 05-05-2022 | 02-05-2022 | |
| | | | CS (COMM)/ | M/S MAHEEKA INDUS | SWADESH BANS | 11-05-2022 | 10-05-2022 | |
| | | | CS (COMM)/ | STATE BANK OF INDIA | Shalini Upadhyay | 11-05-2022 | 10-05-2022 | |
| | | | CS (COMM)/ | M/S MAHEEKA INDUS | SWADESH BANS | 11-05-2022 | 09-05-2022 | |
| | | | CS (COMM)/ | VIVEK GOYAL Vs DEVE | ANKUR SINGHA | 11-05-2022 | 19-05-2022 | |
| | | | CS (COMM)/ | STATE BANK OF INDIA | Shalini Upadhyay | 11-05-2022 | 10-05-2022 | |
| | | | CS (COMM)/ | PUNJAB AND SIND BAI | AMIT KUMAR M | 13-05-2022 | 12-05-2022 | |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment Court Fees | e- of |
|-----|-------|----------|------------|---------------------------------------|-----------------|-------------------------|----------------------------------|----------|
| | | | CS (COMM)/ | ADIDAS AG Vs ASHOK | AASTHA SHARMA | 17-05-2022 | 13-05-2022 | |
| | | | CS (COMM)/ | PUNJAB AND SIND BAN | CHITRA MALHOTRA | 20-05-2022 | 17-05-2022 | |
| | | | CS (COMM)/ | M/S KLJ PARAFLEX IN | J S KOHLI(P), | 20-05-2022 | 17-05-2022 | |
| | | | CS (COMM)/ | MOHD NASIR Vs MR IS | NEELAM KUMAR | 20-05-2022 | 18-05-2022 | |
| | | | CS (COMM)/ | PUNJAB AND SIND BAN | CHITRA MALHOTRA | 20-05-2022 | 18-05-2022 | |
| | | | CS (COMM)/ | SHREE KAMADGIRI EN | Rupendev Sharma | 21-05-2022 | 20-05-2022 | |
| | | | CS (COMM)/ | M/S SKY TEXPROS PVT | RAJESH KUMAR | 23-05-2022 | 21-05-2022 | |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment Court Fees | e- of |
|-----|-------|----------|------------|---------------------------------------|------------------|-------------------------|----------------------------------|----------|
| | | | CS (COMM)/ | LUCKY JACKET CLUB T | J S Jaiswal(P), | 24-05-2022 | 23-05-2022 | |
| | | | CS (COMM)/ | DOLLY SHARMA Vs PR | RAJESH KAJLA | 24-05-2022 | 23-05-2022 | |
| | | | CS (COMM)/ | SUSHILA JAIN Vs VINAB | BIRENDER BHA | 25-05-2022 | 25-05-2022 | |
| | | | CS (COMM)/ | KLJ PARAFLEX INDIA | JUSNEET SINGH | 25-05-2022 | 24-05-2022 | |
| | | | CS (COMM)/ | M/S SKY TEXPROS PRI | RAJESH KUMAR | 27-05-2022 | 25-05-2022 | |
| | | | CS (COMM)/ | ALL WAYS LOGISTICS | AKSHAY KUMAR | 27-05-2022 | 26-05-2022 | |
| | | | CS (COMM)/ | SH VINOD KUMAR BATI | Kulwant Kaur(P), | 30-05-2022 | 28-05-2022 | |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment Court Fees | e- of |
|-----|------------------------|----------|------------|---------------------------------------|-----------------|-------------------------|----------------------------------|----------|
| | | | CS (COMM)/ | SUNIL JAIN Vs SHREERASHU JAIN(P), | | 30-05-2022 | 28-05-2022 | |
| | | | CS (COMM)/ | FLYING HORSE IMPEX | SATYA PRAKASH | 30-05-2022 | 28-05-2022 | |
| 19 | MS. SUKHVINDER KAUR | SHAHDARA | CS (COMM)/ | OP AND SONS TRADER | MANJU JAIN(P), | 02-05-2022 | 27.04.2022 | |
| | | | CS (COMM)/ | VARDHMAN TEXTILES | Monica Goel(P), | 02-05-2022 | 29.04.2022 | |
| | | | CS (COMM)/ | CANARA BANK Vs DEV | RISHI CHAWLA | 07-05-2022 | 26.04.2022 | |
| | | | CS (COMM)/ | JAMMU AND KASHMIR | SUMEET ANAND | 07-05-2022 | 26.04.2022 | |
| | | | CS (COMM)/ | HARJIT SINGH Vs HAR | SAGAR BHARDWA | 07-05-2022 | 04.05.2022 | |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees | e- |
|-----|-------|----------|------------|---------------------------------------|----------------|-------------------------|--|----|
| | | | CS (COMM)/ | MOHAN ENTERPRISES | VIKAS KUMAR S | 07-05-2022 | 04.05.2022 | |
| | | | CS (COMM)/ | RAJENDER KUMAR RA | SATYENDRA KU | 07-05-2022 | 06.05.2022 | |
| | | | CS (COMM)/ | KALPATRU GARMENTS | DINESH SINGH | 11-05-2022 | 07.06.2022 | |
| | | | CS (COMM)/ | KRISHAN PAL SINGH | DAYA NAND SHA | 11-05-2022 | 18.04.2022 | |
| | | | CS (COMM)/ | RAJDHANI FLOUR MILLS | SANJAY KUMAR | 11-05-2022 | 25.04.2022 | |
| | | | CS (COMM)/ | PUNJAB AND SIND BAN | GEETA SATIJA(P | 11-05-2022 | 06.05.2022 | |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees | e- |
|-----|-------|----------|------------|---------------------------------------|------------------|-------------------------|--|----|
| | | | CS (COMM)/ | PUNJAB AND SIND BAN | GEETA SATIJA(P | 11-05-2022 | 06.05.2022 | |
| | | | CS (COMM)/ | STATE BANK OF INDIA | Shalini Upadhyay | 12-05-2022 | 10.05.2022 | |
| | | | CS (COMM)/ | BALESHWAR DAYAL Vs | Sandhaya Gupta(H | 12-05-2022 | 03.05.2022 | |
| | | | CS (COMM)/ | PURE NATURALS Vs M | TUSHAR SHARM | 13-05-2022 | 21.04.2022 | |
| | | | CS (COMM)/ | ADIDAS AG Vs ASHOK | AASTHA SHARM | 17-05-2022 | 13.05.2022 | |
| | | | CS (COMM)/ | LEVI STRAUSS AND CO | AASTHA SHARM | 17-05-2022 | 11.05.2022 | |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|------------|------------------------------------|---------------|----------------------|-------------------------------|
| | | | CS (COMM)/ | RAKESH KUMAR JAIN | GAURAV KUMAR | 19-05-2022 | 11.04.2022 |
| | | | CS (COMM)/ | BANK OF BARODA Vs M | RAJESH KUMAR | 20-05-2022 | 10.05.2022 |
| | | | CS (COMM)/ | BANK OF BARODA Vs K | RAJESH KUMAR | 20-05-2022 | 10.05.2022 |
| | | | CS (COMM)/ | THROUGH ITS AUTHO | JUSNEET SINGH | 20-05-2022 | 12.05.2022 |
| | | | CS (COMM)/ | HARSHA ASSOCIATES | MUKESH MOHA | 23-05-2022 | 19.05.2022 |
| | | | CS (COMM)/ | HARSHA ASSOCIATES | MUKESH MOHA | 23-05-2022 | 19.05.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date Registration | Date of Payment Court Fees | e- of |
|-----|-------|----------|------------|---------------------------------------|-----------------|----------------------|----------------------------------|----------|
| | | | CS (COMM)/ | RAJ KUMAR SARSWAT | ASHWANI KUMAR | 25-05-2022 | 23.05.2022 | |
| | | | CS (COMM)/ | LUCKY JACKET CLUB T | J S Jaiswal(P), | 25-05-2022 | 13.05.2022 | |
| | | | CS (COMM)/ | GANESH PLASTIC INDU | NAVEEN KUMAR | 26-05-2022 | 18.05.2022 | |
| | | | CS (COMM)/ | SKY TEXPROS PRIVAT | RAJESH KUMAR | 28-05-2022 | 21.12.2021 | |
| | | | CS (COMM)/ | M/S RAKMAN INDUST | RAJESH KUMAR | 28-05-2022 | 21.12.2021 | |
| | | | CS (COMM)/ | NARESH KUMAR Vs M | Mohit Khanna(P) | 30-05-2022 | 26.05.2022 | |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|---|------------|------------|---------------------------------------|-----------------|-------------------------|-------------------------------------|
| | | | CS (COMM)/ | STATE BANK OF INDIA | SHIV KUMAR TY | 30-05-2022 | 18.05.2022 |
| | | | CS (COMM)/ | LEVI STRAUSS AND CO | AASTHA SHARM | 30-05-2022 | 13.05.2022 |
| | | | CS (COMM)/ | RSPL LTD Vs M/S NIRW | DHARMENDRA P | 30-05-2022 | 28.05.2022 |
| | | | CS (COMM)/ | BANK OF BARODA Vs | TUMESH JOSHI(P | 31-05-2022 | 27.05.2022 |
| | | | CS (COMM)/ | PUNJAB AND SIND BAN | Vishal Soni(P), | 31-05-2022 | 30.05.2022 |
| 20 | VACANT COURT OF SH. VINOD KUMAR, DISTRICT JUDGE (COMMERCIAL) | North-West | 230/22 | KAMAL AGGARWAL VS | SAURABH TYAGI | 02.04.22 | 07.01.22 |
| | | | 232/22 | KAMAL AGGARWAL VS | SAURABH TYAGI | 02.04.22 | 07.01.22 |
| | | | 233/22 | KAMAL AGGARWAL VS | SAURABH TYAGI | 02.04.22 | 07.01.22 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|----------|------------------------------------|------------------|----------------------|-------------------------------|
| | | | 234/22 | SOMANI KANAKSEED | SANJEEV AGGARWAL | 06.04.22 | 22.03.22 |
| | | | 235/22 | NIKKU RAM & CO VS CH | CRITESH GUPTA | 06.04.22 | 04.04.22 |
| | | | 236/22 | ASHUTOSH SAJJAN VS | SANJAY AGGARWAL | 06.04.22 | 30.03.22 |
| | | | 237/22 | BHAGAT ENTERPRISES | DILIP KR | 06.04.22 | 24.03.22 |
| | | | 239/22 | STB TECHNOLOGIES V | J J TYAGI | 11.04.22 | 30.03.22 |
| | | | 240/22 | STB TECHNOLOGIES V | J J TYAGI | 11.04.22 | 30.03.22 |
| | | | 241/22 | STB TECHNOLOGIES V | J J TYAGI | 11.04.22 | 30.03.22 |
| | | | 242/22 | STB TECHNOLOGIES V | J J TYAGI | 11.04.22 | 30.03.22 |
| | | | 243/22 | STB TECHNOLOGIES V | J J TYAGI | 11.04.22 | 30.03.22 |
| | | | 244/22 | STB TECHNOLOGIES V | J J TYAGI | 11.04.22 | 30.03.22 |
| | | | 245/22 | STB TECHNOLOGIES V | J J TYAGI | 11.04.22 | 30.03.22 |
| | | | 246/22 | STB TECHNOLOGIES V | J J TYAGI | 11.04.22 | 30.03.22 |
| | | | 247/22 | STB TECHNOLOGIES V | J J TYAGI | 11.04.22 | 30.03.22 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|----------|------------------------------------|--------------------|----------------------|-------------------------------|
| | | | 248/22 | STB TECHNOLOGIES VS | J TYAGI | 11.04.22 | 30.03.22 |
| | | | 249/22 | ICICI HOME FIN VS | AY SANJEEV | 11.04.22 | 30.03.22 |
| | | | 250/22 | HITECH PIPES VS | ANIL RAHUL SHARMA | 11.04.22 | 05.04.22 |
| | | | 251/22 | PARAS PACKAGING VS | ARUN SANJAY | 12.04.22 | 02.02.22 |
| | | | 252/22 | BANK OF BARODA VS | HAATREY SINGH | 23.04.22 | 22.02.22 |
| | | | 253/22 | GAURAV GUPTA VS | HEERA RAJEEV SAINI | 16.04.22 | 12.11.21 |
| | | | 259/22 | MITTAL POLYMER IND | RAJNEESH GAUR | 18.04.22 | 13.04.22 |
| | | | 258/22 | MITTAL POLYMER IND | RAJNEESH GAUR | 18.04.22 | 13.04.22 |
| | | | 251/22 | DELIGHT FILERATION | RAKHI | 18.04.22 | 08.04.22 |
| | | | 256/22 | DELIGHT FILERATION | RAKHI | 18.04.22 | 08.04.22 |
| | | | 255/22 | INDU WAHI VS | RITESH ALAM | 18.04.22 | 12.04.22 |
| | | | 262/22 | PUNJAB NATIONAL BAN | ANITIN GARG | 25.04.22 | 23.03.22 |
| | | | 260/22 | PUNJAB NATIONAL BAN | ANITIN GARG | 25.04.22 | 23.03.22 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|----------|------------------------------------|---------------|----------------------|-------------------------------|
| | | | 261/22 | PUNJAB NATIONAL BANK | NITIN GARG | 25.04.22 | 23.03.22 |
| | | | 266/22 | SWIFT SECURITAS P LTD | SUNIL GOYAL | 19.04.22 | 13.04.22 |
| | | | 265/22 | SOK PLAST P LTD VS P | VIJAY SINGH | 25.04.22 | 23.03.22 |
| | | | 264/22 | PASHUPATI OVERSEAS | VIKAS NAGWAN | 19.04.22 | 12.04.22 |
| | | | 263/22 | PASHUPATI OVERSEAS | VIKAS NAGWAN | 19.04.22 | 12.04.22 |
| | | | 269/22 | WONDER CHEMICAL | PRAKASH CHAN | 20.04.22 | 26.02.21 |
| | | | 267/22 | JAY KAY ENTERPRISE | PAWAN KAPOOR | 20.04.22 | 13.04.22 |
| | | | 270/22 | BHARAT BHUSHAN SINGH | ANUJ JAIN | 21.04.22 | 18.04.22 |
| | | | 271/22 | SIPLA FRUITS P LTD VS | HEMANT YADAV | 02.06.22 | 15.03.22 |
| | | | 272/22 | NARESH KUMAR VS M | RAKESH KUMAR | 30.04.22 | 04.04.22 |
| | | | 273/22 | PRAMOD KUMAR VS M | SYNERGY LEGAL | 25.04.22 | 21.04.22 |
| | | | 277/22 | VEDIKA AGGARWAL VS | RP TYAGI | 26.04.22 | 07.01.22 |
| | | | 276/22 | VEDIKA AGGARWAL VS | RP TYAGI | 26.04.22 | 07.01.22 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|----------|------------------------------------|------------------|----------------------|-------------------------------|
| | | | 293/22 | U K SINGHAL VS YOGESH | ARJIT SINGHAL | 26.04.22 | 01.04.22 |
| | | | 278/22 | ICE BERG FOOD LTD VS | SANOBER ALI | 26.04.22 | 27.12.21 |
| | | | 280/22 | SRG METAL CRAFTS P | YOGESH K VERMA | 27.04.22 | 20.04.22 |
| | | | 281/22 | SAMSONITE SOUTH ASIA | NAVLING SWAIN | 27.04.22 | 23.04.22 |
| | | | 279/22 | MINDA IND. LTD VS SH | SIMRANJEET SINGH | 26.04.22 | 25.04.22 |
| | | | 282/22 | KULDEEP GOEL VS M2 | ASHOK KR | 27.04.22 | 23.03.22 |
| | | | 287/22 | M/S MAHAJAN INTERIORS | ANISH SARNA | 28.04.22 | 18.04.22 |
| | | | 286/22 | INFERNO HOLIDAY VS | RAHUL MANGLA | 28.04.22 | 15.04.22 |
| | | | 285/22 | M/S JRS INFRASTRUCTURE | VIJAY MISHRA | 28.04.22 | 26.04.22 |
| | | | 283/22 | M/S SEVEN SEAS BEAUCON | G. G. GUPTA | 28.04.22 | 26.04.22 |
| | | | 288/22 | ICICI BANK VS. JAGBOON | KUSHAL KUMAR | 04.05.22 | 23.02.22 |
| | | | 289/22 | OFCB TECH P. LTD. VS. | PRATEEK JAIN | 30.04.22 | 30.03.22 |
| | | | 290/22 | SH. RAKESH JAIN VS. N | KAPIL JAIN | 29.04.22 | 25.04.22 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|----------|------------------------------------|-----------------|----------------------|-------------------------------|
| | | | 291/22 | ADANI WILMAR LTD. | MAYANK GUPTA | 30.04.22 | 05.04.22 |
| | | | 292/22 | CANARA BANK VS. MAI | SANJEEV CHOPRA | 30.04.22 | 20.04.22 |
| | | | 295/22 | MUKUL GUPTA MARK | MONICA GOEL | 30.04.22 | 26.04.22 |
| | | | 294/22 | MUKUL GUPTA MARK | MONICA GOEL | 30.04.22 | 26.04.22 |
| | | | 293/22 | MUKUL GUPTA MARK | MONICA GOEL | 30.04.22 | 26.04.22 |
| | | | 297/22 | CANARA BANK VS. SH | ASHU CHAUHAN | 10.05.22 | 14.12.21 |
| | | | 298/22 | CANARA BANK VS. RAJ | RAJIV B | 10.05.22 | 12.04.22 |
| | | | 302/22 | M/S VIP INDUSTRIES I | NAVLING SWAIN | 07.05.22 | 04.05.22 |
| | | | 303/22 | SUNION BANK OF INDIA | SAMRENDER KUMAR | 24.05.22 | 08.10.22 |
| | | | 391/22 | PUNJAB NATIONAL BANK | AKSHAY GOEL | 11.05.22 | 21.04.22 |
| | | | 392/22 | M/S CENTURY WORLD | DANMOL CHADDA | 10.05.22 | 06.05.22 |
| | | | 393/22 | UNION BANK OF INDIA | ARUN KUMAR | 23.05.22 | 12.04.22 |
| | | | 394/22 | CRYSTAL CROP PROTE | BHAWESH PHULI | 02.06.22 | 15.11.21 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|----------|------------------------------------|----------------|----------------------|-------------------------------|
| | | | 395/22 | CRYSTAL CROP PROTE | BHAWESH PHUI | 02.06.22 | 27.10.21 |
| | | | 398/22 | STATE BANK OF INDIA | R. K. SINHA | 21.05.22 | 16.03.22 |
| | | | 397/22 | VIPIN KUMAR JAIN VS | ARUN BAALI | 11.05.22 | 29.04.22 |
| | | | 396/22 | M/S K. S. ENTERPRISE | T. K. DADHICH | 11.05.22 | 06.05.22 |
| | | | 399/22 | H. K. ENTERPRISES VS | ANIL DAGAR | 12.05.22 | 10.05.22 |
| | | | 400/22 | SMT. NANCY LALWAN | K. K. AGGARWAL | 12.05.22 | 10.05.22 |
| | | | 401/22 | M/S MUKUL GUPTA M | MONICA GOEL | 12.05.22 | 09.05.22 |
| | | | 404/22 | PUMA SE VS. ASHOK K | NAVLIN SWAIN | 13.05.22 | 10.05.22 |
| | | | 403/22 | PUMA SE VS. ASHOK K | NAVLIN SWAIN | 13.05.22 | 10.05.22 |
| | | | 402/22 | TOMAR CONSTRUCTIO | KAPIL KUMAR N | 13.05.22 | 10.05.22 |
| | | | 406/22 | SBI VS. SH. SUMIT DAL | VIJAY PRAKASH | 27.05.22 | 19.04.22 |
| | | | 405/22 | SBI VS. SH. PANKAJ SH | VIJAY PRAKASH | 27.05.22 | 19.04.22 |
| | | | 408/22 | LUCKY VS. ANIL GUPT | JAGDISH ARORA | 13.05.22 | 12.05.22 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|----------|------------------------------------|----------------|----------------------|-------------------------------|
| | | | 409/22 | GIRISH JAIN VS. M/S A | HARISH GUPTA | 17.05.22 | 10.05.22 |
| | | | 407/22 | SH. AMIT GARG VS. JAI | V. K. PURI | 17.05.22 | 25.04.22 |
| | | | 411/22 | ANAND GLASS WORKS | SURENDER SINGH | 02.06.22 | 21.01.22 |
| | | | 410/22 | ANAND GLASS WORKS | SURENDER SINGH | 02.06.22 | 21.01.22 |
| | | | 412/22 | BANK OF BARODA VS. | AMIT GUPTA | 02.06.22 | 24.03.22 |
| | | | 414/22 | M/S YASH ENTERPRIS | NEPAL SINGH | 18.05.22 | 09.05.22 |
| | | | 413/22 | M/S BRIJ IMPEX VS. M | YATENDER KHAN | 18.05.22 | 10.05.22 |
| | | | 417/22 | M/S HSIVAM AGENCY | MAYANK GHAKH | 19.05.22 | 20.04.22 |
| | | | 416/22 | D. N. MENDHEKAR VS. | SHAGIR KHAN | 19.05.22 | 17.05.22 |
| | | | 415/22 | UNDER ARMOUR INC. | NAVLIN SWAIN | 19.05.22 | 16.05.22 |
| | | | 421/22 | M/S MAUVE FOOTGEA | C. M. GOPAL | 20.05.22 | 03.03.22 |
| | | | 420/22 | SUNCARE FORMULATI | DURJATI VERMA | 20.05.22 | 17.05.22 |
| | | | 427/22 | VISION FOOTCARE INI | CHANDER PRAB | 21.05.22 | 21.04.22 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date Registration | Date of Payment Court Fees | e- |
|-----|-------|----------|----------|---------------------------------------|---------------|----------------------|----------------------------------|----|
| | | | 426/22 | VISION FOOTCARE IN | CHANDER PRAB | 21.05.22 | 21.04.22 | |
| | | | 425/22 | MG POLYPLAST INDUS | SARITA AGGARW | 21.05.22 | 19.05.22 | |
| | | | 424/22 | PUNEET AGGARWAL V | ANUJ ARYA | 21.05.22 | 04.05.22 | |
| | | | 423/22 | PUMA SE VS. ASHOK K | NAVLIN SWAIN | 21.05.22 | 17.05.22 | |
| | | | 429/22 | SH. RAJEEV KUMAR V | BHASKAR TIWAL | 23.05.22 | 19.05.22 | |
| | | | 430/22 | M/S MUKUL GUPTA M | MONICA GOEL | 23.05.22 | 20.05.22 | |
| | | | 431/22 | M/S MUKUL GUPTA M | MONICA GOEL | 23.05.22 | 19.02.22 | |
| | | | 432/22 | PUNJAB AND SINDH B | SANDEEP TYAGI | 25.04.22 | 06.05.22 | |
| | | | 433/22 | M/S ORIENTAL AROMA | ANIL KUMAR SA | 13.05.22 | 01.06.22 | |
| | | | 434/22 | M/S ATUL IMPEXES V | AKASH MISHRA | 28.02.22 | 04.06.22 | |
| | | | 436/22 | TDG INFRA ENGINEER | PRAVEEN KUMA | 07.05.22 | 24.05.22 | |
| | | | 435/22 | SHREE MAHABAL TRA | MANISH GANDH | 17.05.22 | 24.05.22 | |
| | | | 440/22 | M/S REVOLUTION TRA | VIPIN KUMAR | 09.02.22 | 25.05.22 | |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date Registration | Date of Payment Court Fees | e- |
|-----|-------|----------|----------|---------------------------------------|---------------|----------------------|----------------------------------|----|
| | | | 439/22 | DELIGHT FILTERATIO | ANKIT GUPTA | 18.05.22 | 25.02.22 | |
| | | | 348/22 | SHRI NARESH KUMAR | RAJEEV KUMAR | 20.05.22 | 25.05.22 | |
| | | | 442/22 | K. K. LEATHER MART & | DHARM PAL SIN | 24.05.22 | 25.05.22 | |
| | | | 445/22 | RAJDHANI FLOUR MILLS | SANJAY KUMAR | 25.04.22 | 26.05.22 | |
| | | | 444/22 | KULDEEP BATRA VS. MANNU SHARMA | | 28.02.22 | 26.05.22 | |
| | | | 443/22 | SHREE DAYAL ENTERI | SANJAY KUMAR | 06.05.22 | 26.05.22 | |
| | | | 447/22 | M/S MITTAL SAFETY W | WINOD KUMAR | 25.05.22 | 27.05.22 | |
| | | | 448/22 | CANARA BANK VS. KUS | SANJEEV CHOPE | 18.08.22 | 04.06.22 | |
| | | | 450/22 | AJAY KUMAR SHARMA | JAIVEER | 26.05.22 | 28.05.22 | |
| | | | 451/22 | AJAY KUMAR SHARMA | RAJIV B | 26.05.22 | 28.07.22 | |
| | | | 452/22 | BANK OF BARODA VS. JUDIT KUMAR CH | | 01.04.22 | 04.06.22 | |
| | | | 454/22 | PUMA SE VS. ASHOK K | NAVLIN SWAIN | 25.05.22 | 30.05.22 | |
| | | | 453/22 | M/S SANMATI BUILD | CSUDHIR KUMAR | 27.05.22 | 30.05.22 | |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|--|------------|------------------------|--|---------------------|----------------------|-------------------------------|
| | | | 457/22 | R. K. ELECTRO COMPO | KULDEEP BENIV | 27.05.22 | 31.05.22 |
| | | | 456/22 | RUCHIKA PACKAGING | ADITYA NAYYAR | 20.05.22 | 31.05.22 |
| | | | 455/22 | RAJDHANI FURNISHIN | ARUN | 27.05.22 | 31.05.22 |
| 21 | MS. BARKHA GUPTA, DJ(COMM) | North | NIL | | | | |
| 22 | SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL) | SOUTH-WEST | CS COMM. 197/2022 | PUNJAB NATIONAL BANK VS M/S GANPATI SANITATION | SUDHIR KR. SINGH | 04.05.2022 | 08.04.2022 |
| | | | CS COMM. - 198/2022 | PAWAN NAGI VS ASHUTOSH VERMA | ISHA DHER | 04.05.2022 | 24.02.2022 |
| | | | CS COMM. 199/2022 | CANARA BANK VS MAHESH KUMAR | VANDANA BHATIA | 04.05.2022 | 10.03.2022 |
| | | | CS COMM. 200/2022 | JEUNESSE GLOBAL VS MAHENDRA SINGH | KAPIL KHER | 04.05.2022 | 13.04.2022 |
| | | | CS COMM. 201/2022 | YOKOHAMA (I) P. LTD. VS M/S CLICK TYRES | Y.P.SINGH | 04.05.2022 | 29.03.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|----------------------|---|--------------------|-------------------------|--|
| | | | CS COMM. 202/2022 | ICICI BANK VS ANGURI | KUSHAL KUMAR | 04.05.2022 | 05.03.2022 |
| | | | CS COMM. 203/2022 | NITIKA KAUR VS AMIT JAIN | DEEPAK KUMAR | 04.05.2022 | 23.04.2022 |
| | | | CS COMM. 204/2022 | ICICI BANK VS RENISON RASHKI KANT | C.PARKASH | 04.05.2022 | 23.04.2022 |
| | | | CS COMM. 205/2022 | M/S ALP SECURITY SERVICES VS M/S YVANTAI INTERNATIONAL SUPPLY CHAIN | SYED NOORUZZAMA | 04.05.2022 | 08.04.2022 |
| | | | CS COMM. 206/2022 | M/S SECURITY SERVICES VS M/S MAGICON IMPEX P. LTD. | SYED NOORUZZAMA | 04.05.2022 | 08.04.2022 |
| | | | CS COMM. 207/2022 | M/S D.P. ENTERPRISES VS R.K. HOME APPLICANCES | KARAN SONI | 04.05.2022 | 24.02.2022 |
| | | | CS COMM. 208/2022 | SANDEEP MADAN VS SANJAY CHAWLA | ANUJ HANDA | 05.05.2022 | 01.04.2022 |
| | | | CS COMM. 209/2022 | M/S J.B. GREENS VS M/S RLF FASHION | CHARAN S. VERMA | 05.05.2022 | 20.04.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|-----------------------|---|-------------------|-------------------------|--|
| | | | CS COMM. 210/2022 | PUNJAB NATIONAL BANK VS CRAZY KITCHEN | SAURA V BHASIN | 05.05.2022 | 13.04.2022 |
| | | | CS COMM. 211/2022 | PUNJAB NATIONAL BANK VS AGGARWAL SWEETS | SAURA V BHASIN | 05.05.2022 | 13.04.2022 |
| | | | CS COMM. 212/2022 | PUNJAB NATIONAL BANK VS AGGARWAL SWEETS | SAURAV BHASIN | 05.05.2022 | 13.04.2022 |
| | | | CS COMM. 213/2022 | PUNJAB NATIONAL BANK VS GURDAYAL SINGH | SAURA V BHASIN | 05.05.2022 | 13.04.2022 |
| | | | CS COMM. 214//2022 | M/S MAPPLE PUMPS VS M/S HINDUSTAN MOTORS | LOKENDRA SINGH | 06.05.2022 | 22.04.2022 |
| | | | CS COMM. 215/2022 | STATE BANK OF INDIA VS VIJAY KR. KANOJIYA | ARVIND GUPTA | 09.05.2022 | 06.04.2022 |
| | | | CS COMM. 216/2022 | BANK OF INDIA VS JAGANNATH SAH | VARUN SHARMA | 11.05.2022 | 19.04.2022 |
| | | | CS COMM. 217/2022 | PUNJAB NATIONAL BANK VS M/S PANDEY BOOK DEPOT | SAURAV BHASIN | 11.05.2022 | 04.05.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|----------------------|---|-------------------|-------------------------|--|
| | | | CS COMM. 218/2022 | PUNJAB NATIONAL BANK VS M/S SRPK TRAIDNG | SAURA V BHASIN | 11.05.2022 | 04.05.2022 |
| | | | CS COMM. 219/2022 | M/S SHRI SHANDAR SNACKS P. LTD. VS M/S COLDEX LOGISTICS | JATIN AGGARWAL | 17.05.2022 | 22.04.2022 |
| | | | CS COMM. 220/2022 | CANARA BANK VS DINESH CHAUHAN | REKHA RASTOGI | 17.05.2022 | 29.04.2022 |
| | | | CS COMM. 221/2022 | STATE BANK OF INDIA VS NIKHIL PRATAP TYAGI | R.K. SINHA | 17.05.2022 | 29.04.2022 |
| | | | CS COMM. 222/2022 | STATE BANK OF INDIA VS JYOTI KOTIA | BIPLAB KUMAR | 17.05.2022 | 27.04.2022 |
| | | | CS COMM. 223/2022 | STATE BANK OF INDIA VS ARUMNGAM MOHAN | BIPLAB KUMAR | 17.05.2022 | 27.04.2022 |
| | | | CS COMM. 224/2022 | M/S KAILASH TECHNOLOGIES P. LTD. VS DIGITECH CALL SYSTEM P. LTD. | A.K.PANDEY | 18.05.2022 | 27.04.2022 |
| | | | CS COMM. 225/2022 | UNION BANK OF INDIA VS JAI SHAI SIDDHI VINAYAK EXPORTS | RAJENDRA YADAV | 18.05.2022 | 08.05.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|----------------------|---|-------------------|-------------------------|--|
| | | | CS COMM. 226/2022 | UNION BANK OF INDIA VS JAI SHAI SIDDHI VINAYAK EXPORTS | RAJENDRA YADAV | 18.05.2022 | 06.05.2022 |
| | | | CS COMM. 227/2022 | UNION BANK OF INDIA VS M/S KRISHAN GARV MAYUR | RAJENDRA YADAV | 18.05.2022 | 06.05.2022 |
| | | | CS COMM. 228/2022 | UNION BANK OF INDIA VS KRISHAN GAUV MAYUR | RAJENDRA YADAV | 18.05.2022 | 06.05.2022 |
| | | | CS COMM. 229/2022 | UNION BANK OF INDIA VS SHRI ASHOK | RAJENDRA YADAV | 18.05.2022 | 06.05.2022 |
| | | | CS COMM. 230/2022 | UNION BANK OF INDIA VS PRAMOD SINGH | RAJENDRA YADAV | 18.05.2022 | 06.05.2022 |
| | | | CS COMM. 231/2022 | UNION BANK OF INDIA VS M/S DELTA INDUSTRIES | RAJENDRA YADAV | 18.05.2022 | 06.05.2022 |
| | | | CS COMM. 232/2022 | UNION BANK OF INDIA VS M/S VIKAS ASSOCIATES | RAJENDRA YADAV | 18.05.2022 | 06.05.2022 |
| | | | CS COMM. 233/2022 | UNION BANK OF INDIA VS VERMA TOUR | RAJENDRA YADAV | 18.05.2022 | 06.05.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|----------------------|---|-------------------|-------------------------|--|
| | | | CS COMM. 234/2022 | UNION BANK OF INDIA VS M/S VIKAS INTERNATIONAL | RAJENDRA YADAV | 18.05.2022 | 06.05.2022 |
| | | | CS COMM. 235/2022 | UNION BANK OF INDIA VS ABHI ENTERPRISES | RAJENDRA YADAV | 18.05.2022 | 06.05.2022 |
| | | | CS COMM. 236/2022 | ASHISH SINGHAL VS M/S CALCUTTA UDYOG LTD. | VISHAL GARG | 20.05.2022 | 17.05.2022 |
| | | | CS COMM. 238/2022 | M/S HI-TECH GEOSYNTHETICS P. LTD. VS M/S RISHU CONSTRUCTIONS | DURGESH PAL | 20.05.2022 | 10.05.2022 |
| | | | CS COMM. 239/2022 | ANNU KUMARI VS DURGESH RAVISHANKAR GUPTA | AKASH KUMAR | 20.05.2022 | 10.05.2022 |
| | | | CS COMM. 240/2022 | CANARA BANK VS LALIT NARAYAN | R.B. PANDEY | 20.05.2022 | 05.05.2022 |
| | | | CS COMM. 241/2022 | PUNJAB NATIONAL BANK VS VIPIN KUMAR TYAGI | B.P. NAHAR | 21.05.2022 | 10.01.2022 |
| | | | CS COMM. 242/2022 | PUNJAB NATIONAL BANK VS M/S DUBEY TRADERS | TUSHAR KUKREJA | 21.05.2022 | 16.04.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|-------------------|--|----------------|----------------------|-------------------------------|
| | | | CS COMM. 243/2022 | PUNJAB NATIONAL BANK VS M/S JAI DADA DEV TRADERS | TUSHAR KUKREJA | 21.05.2022 | 16.04.2022 |
| | | | CS COMM. 244/2022 | PUNJAB NATIONAL BANK VS NEERAJ GUPTA | TUSHAR KUKREJA | 21.05.2022 | 16.04.2022 |
| | | | CS COMM. 245/2022 | PUNJAB NATIONAL BANK VS BABITA SHARMA | TUSHAR KUKREJA | 21.05.2022 | 16.04.2022 |
| | | | CS COMM. 246/2022 | BANK OF BARODA VS M/S I SMART LED LIGHTS | SHWETA BAKSHI | 21.05.2022 | 29.04.2022 |
| | | | CS COMM. 247/2022 | BANK OF BARODA VS M/S OCEAN MARKETING | SHWETA BAKSHI | 21.05.2022 | 29.04.2022 |
| | | | CS COMM. 248/2022 | USMAN ALI PEER MOHAMMED VS FLIPKART INTERNET PVT. LTD. | PRASHANT | 21.05.2022 | 17.05.2022 |
| | | | CS COMM. 249/2022 | ROYAL (INDIA) TECHNO PROJECTS VS M/S RV KUITTERS | TRILOK CHAND | 21.05.2022 | 20.04.2022 |
| | | | CS COMM. 250/2022 | M/S SHIV MAHA MANDALESHWAR VS M/S BALAJI TRADERS | RAJAN SHARMA | 21.05.2022 | 26.04.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|-------------------|--|--------------------|----------------------|-------------------------------|
| | | | CS COMM. 251/2022 | VIKASH KUMAR JAIN VS DOOSAN POWER SYSTEMS | AKJ LAW ASSOCIATES | 21.05.2022 | 17.05.2022 |
| | | | CS COMM. 252/2022 | NEERAJ YADAV VS SANJAY MAKHIJA | SHIVAM SHARMA | 21.05.2022 | 17.05.2022 |
| | | | CS COMM. 253/2022 | UNION BANK OF INDIA VS PRAMOD KUMAR | SANDEEP DHARIWAL | 21.05.2022 | 12.05.2022 |
| | | | CS COMM. 254/2022 | TELESKYPE VS EXCELLENT ADS | SAURAB VERMA | 23.05.2022 | 06.05.2022 |
| | | | CS COMM. 255/2022 | CHANDER SHEKHAR KHUREJA VS M/S R.D. SALES AGENCIES | VINEET KAUSHIK | 24.05.2022 | 05.05.2022 |
| | | | CS COMM. 256/2022 | CANARA BANK VS M/S M A ENTERPRISES | CHITRA MALHOTRA | 24.05.2022 | 21.04.2022 |
| | | | CS COMM. 257/2022 | CANARA BANK VS M/S MANOJ TRANSPORT | CHITRA MALHOTRA | 24.05.2022 | 21.04.2022 |
| | | | CS COMM. 258/2022 | CANARA BANK VS M/S R.P.M. PACKERS | CHITRA MALHOTRA | 24.05.2022 | 13.05.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|----------------------|--|--------------------|-------------------------|--|
| | | | CS COMM. 259/2022 | CANARA BANK VS M/S C.K. ZIPPERS | CHITRA MALHOTRA | 24.05.2022 | 13.05.2022 |
| | | | CS COMM. 260/2022 | CANARA BANK VS M/S GURUNANAK INTERNATIONAL | CHITRA MALHOTRA | 24.05.2022 | 21.04.2022 |
| | | | CS COMM. 261/2022 | CANARA BANK VS M/S YSH EDGE TECH. | CHITRA MALHOTRA | 24.05.2022 | 21.04.2022 |
| | | | CS COMM. 262/2022 | PUNJAB NATIONAL BANK VS BISHAL KUMAR DAS | YASHIKA SOOD | 24.05.2022 | 11.05.2022 |
| | | | CS COMM. 263/2022 | UNION BANK OF INDIA VS ASHWANI KUMAR | ARVIND SINHA | 25.05.2022 | 24.05.2022 |
| | | | CS COMM. 264/2022 | PUNJAB NATIONAL BANK VS M/S SK AND VAAHIYA TRADING | SAURAV BHASIN | 26.05.2022 | 19.05.2022 |
| | | | CS COMM. 265/2022 | PUNJAB NATIONAL BANK VS M/S NURSINGH CHAPATI | SAURA V BHASIN | 26.05.2022 | 11.05.2022 |
| | | | CS COMM. 266/2022 | PUNJAB NATIONAL BANK VS M/S NEW KALKA CLOTH HOUSE | SAURA V BHASIN | 26.05.2022 | 11.05.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|--------------|-------|----------|----------------------|---|-------------------|-------------------------|--|
| | | | CS COMM. 267/2022 | PUNJAB NATIONAL BANK VS M/S VALUABLE | SAURA V BHASIN | 26.05.2022 | 19.05.2022 |
| | | | CS COMM. 268/2022 | PUNJAB NATIONAL BANK VS M/S ADITI INDIA | SAURA V BHASIN | 26.05.2022 | 19.05.2022 |
| | | | CS COMM. 269/2022 | PUNJAB NATIONAL BANK VS KAMAL KHANNA | ARUN BHARDWAJ | 27.05.2022 | 12.05.2022 |
| | | | CS COMM. 270/2022 | CANARA BANK VS R.P. PRINTERS | SUMIT VIRMANI | 30.05.2022 | 29.04.2022 |
| | | | CS COMM. 271/2022 | CANARA BANK VS P R INFRA | SUMIT VIRMANI | 30.05.2022 | 29.04.2022 |
| | | | CS COMM. 272/2022 | CANARA BANK VS DEEPAK KUMAR | SUMIT VIRMANI | 30.05.2022 | 29.04.2022 |
| | | | CS COMM. 273/2022 | CANARA BANK VS SONU GARMENT | SUMIT VIRMANI | 30.05.2022 | 29.04.2022 |
| Total | | | | | 685 | | |